BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 693 of 2023

IN RE: NEWS ITEM APPEARING IN DECCAN HERALD DATED 24.10.2023 TITLED "POLLUTION CONTROL BOARDS ARE THE WEAK LINK"

Index

(Filed by Adv. Amit Singh Chauhan)
On behalf of Central Pollution Control Board

Place: Delhi
Dated: 07.01.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 693 of 2023

REPORT ON THE STATUS REPORTS OF STATE POLLUTION CONTROL BOARDS / POLLUTION CONTROL COMMITTEES IN ACCORDANCE WITH THE ORDER DATED 14.10.2025.

1.0 BACKGROUND

In the Suo Motu Matter of Original Application (O.A) No. 693 of 2023, the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi – 110001 had taken note of the large number of posts lying vacant and the absence of accredited laboratories in State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs).

In this matter, the Hon'ble NGT, through its order dated 14.10.2025, directed all SPCBs/PCCs to file the status report in terms of the earlier direction dated 28.01.2025 and furnish an advance copy thereof to the Counsel for the CPCB. Further, vide order dated 28.01.2025, the Hon'ble Tribunal directed SPCBs/PCCs to file affidavits disclosing deficiencies in their laboratory infrastructure, particularly their analytical capabilities to monitor and analyse notified parameters under Schedule-I, Rule 3 of the Environment (Protection) Rules, 1986. CPCB was also directed to re-examine these disclosures, assess the gaps and lack of facilities, including recognition of laboratories by the National Accreditation Board for Testing and Calibration Laboratories (NABL) and recognition as Environment Protection Laboratories. In this regard, CPCB was instructed to compile the information in tabulated form and submit a report based on the responses of SPCBs/PCCs in the next hearing scheduled on 08.01.2026.

2.0 Affidavits/ Reports of the SPCBs / PCCs

To facilitate this process, CPCB developed a structured format in tabular form to obtain the status of vacancies and status of laboratories. These formats were circulated with all the SPCBs/PCCs and are enclosed as **Annexure 1 and Annexure 2** along with the letter dated 28.10.2025 addressed to all Member secretaries to comply with the Hon'ble NGT order dated 14.10.2025. Subsequently, a meeting was convened with all SPCBs / PCCs on 04.11.2025, to provide guidance on the formats and clarify the information required.

Out of 28 SPCBs and 8 PCCs, 8 SPCBs/PCCs such as Telangana, Sikkim, Odisha, Mizoram, Meghalaya, Jammu & Kashmir, Himachal Pradesh, Puducherry have submitted the Affidavits, 8

SPCBs/PCCs such as Andhra Pradesh, Karnataka, West Bengal, Tripura, Rajasthan, Nagaland, Chhattisgarh, Madhya Pradesh have submitted the status reports, While 14 SPCBs/ PCCs such as Assam, Arunachal Pradesh, Bihar, Goa, Gujarat, Kerala, Manipur, Punjab, Tamil Nadu, Uttarakhand, Uttar Pradesh, Andaman & Nicobar, Chandigarh, Ladakh have submitted the information through Google sheets and the information related to 6 SPCBs/ PCCs such as Haryana, Jharkhand, Maharashtra, Dadra Nagar Haveli & Daman & Diu, Delhi, Lakshadweep have been taken from previously submitted information, as the current status was awaited.

3.0 STATUS OF FILLING VACANCY OF POSTS BY SPCBs/ PCCs

Section 12 (3) and Section 12 (3A) of the Water (Prevention and Control of Pollution) Act, 1974 stipulates as below:

Section 12 (3): *Subject to such rules as may be made by the Central Government or, as the case may be, the State Government in this behalf, a Board may appoint such officers and employees as it considers necessary for the efficient performance of its functions.*

Section 12 (3A): *The method of recruitment and the terms and conditions of service (including the scales of pay) of the officers (other than the member-secretary) and other employees of the Central Board or a State Board shall be such as may be determined by regulations made by the Central Board or, as the case may be, by the State Board:*

Provided that no regulation made under this sub-section shall take effect unless, -

(a) in the case of a regulation made by the Central Board, it is approved by the Central Government; and

(b) in the case of a regulation made by a State Board, it is approved by the State Government.

Similar provisions are also stipulated under Section 14(3) and Section 14(4) of the Air (Prevention and Control of Pollution) Act, 1981, about appointing such officers and employees as it considers necessary for the efficient performance of its functions and determining method of recruitment and terms and conditions of the service including the scale of pay of the officers (other than the Member Secretary) and employees by regulations made by the State Board under the Act.

In this matter, the Hon'ble NGT, through its order dated 14.10.2025, directed SPCBs/PCCs to file the status report regarding vacancy and laboratory infrastructure. In view of above, the status of filling the vacancy of posts by 28 SPCBs and 08 PCCs is given below and the detailed status of filling the vacancy of posts by 28 SPCBs and 08 PCCs are tabulated below at **Table A** and **Table B** respectively is given as **Annexure-3**.

3.1 Status of filling the vacancy of posts

Based on information provided at Table A and B given in **Annexure-3**, the overall summary of Vacancies by 28 State Pollution Control Boards (SPCBs) and 8 Pollution Control Committees (PCCs) as on 30.11.2025 is as follows:

A. State Pollution Control Boards (SPCBs):

a) Out of 10,921 sanctioned posts, 5,218 posts remain vacant, accounting for 47.78% of the total strength of posts sanctioned.

b) Promotional Posts remain vacant due to the absence of eligible candidates in the feeder cadre.

c) Summary of Vacancies (%) in the SPCBs are tabulated below:

S.No.	Vacancy Range	No of Boards	Name of the Boards
1.	**Zero vacancy**	2	Arunachal Pradesh, Nagaland
2.	**0<vacancy ≤25%**	6	Assam (15.91%), Goa (18.24%), Kerala (12.47%), Mizoram (25%), Punjab (12.27%), Sikkim (18.18%).
3.	**25%<vacancy ≤50%**	10	Haryana (35.49%), Himachal Pradesh (35.73%), Maharashtra (45.41%), Meghalaya (36.13%), Rajasthan (32.48%), Tamil Nadu (45.13%), Telangana (50%), Tripura (31.03%), Uttar Pradesh (49.18%), West Bengal (44.66%).
4.	**50%<vacancy ≤75%**	7	Andhra Pradesh (60.07%), Chhattisgarh (63.72%), Gujarat (63.60%), Karnataka (64.73%), Madhya Pradesh (66.72%), Manipur (66.38%), Odisha (61.12%).
5.	**75%<vacancy ≤100%**	3	Bihar (93.06%), Jharkhand (91.14%), Uttarakhand (77.67%).

B. Pollution Control Committees (PCCs):

a) Out of 821 sanctioned posts, 380 posts remain vacant, accounting for 46.28% of the total employees sanctioned.

b) All the posts in Dadra Nagar Haveli, Daman & Diu have been abolished, and is operated with contractual staff. Similarly, Ladakh PCC functions with outsourced employees.

c) Summary of Vacancies (%) in PCCs are tabulated below:

S.No.	Vacancy Range	No of Boards	Name of the Boards
1.	**Zero vacancy**	4	Andaman and Nicobar, Dadra Nagar Haveli and Daman & Diu, Ladakh**,** Lakshadweep
2.	**0<vacancy ≤25%**	1	Chandigarh(12.5%)
3.	**25%<vacancy ≤50%**	2	Jammu & Kashmir (42.02%), Puducherry (30%).
4.	**50%<vacancy ≤**75**%**	1	Delhi (54.94%)

In view of above, the overall vacancies across SPCBs and PCCs remain 5,598 posts, accounting for 47.67%.

4.0 LABORATORIES ESTABLISHED UNDER THE WATER ACT AND THE AIR ACT AND RECOGNITION AS "ENVIRONMENT LABORATORY" UNDER ENVIRONMENT (PROTECTION) ACT, 1986

In order to enable the State Boards to perform their functions under the Water (Prevention and Control of Pollution) Act, 1974 (herein after called as Water Act, 1974) and the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter called as Air Act, 1981), the SPCBs / PCCs are required to establish or recognize a laboratory or laboratories as defined in sub-section (2) of Section 17 of the Water Act, 1974 and sub-section (2) of Section 17 of the Air Act 1981.

Further, as per sub-section (1) of Section 52 of the Water Act, 1974, the State Government may, by notification in the Official Gazette (a) establish a State Water Laboratory; or (b) specify any laboratory or institute as a State Water Laboratory to carry out the functions entrusted to the State Water Laboratory, and as per similar provisions stipulated under sub-section (1) of Section 28 of the Air Act, 1981, the State Government may, by notification in the Official Gazette, (a) establish one or more State Air Laboratories; or (b) specify one or more laboratories or institutes as State Air Laboratories to carry out the functions entrusted to the State Air Laboratory and to meet the requirements defined in sub-sections (3) (d) and (e) of Section 21 of the Water Act, 1974 and sub-section (3) (d) of Section 26 of the Air Act, 1981 respectively.

The provisions about taking samples and procedures to be followed in connection therein have been stipulated under Section 11 of the Environment (Protection) Act, 1986 (hereafter called as E (P) Act, 1986). Further, as per the provisions of Section 12 (1) of the Environment (Protection) Act, 1986, *The Central Govt. may, by notification in the official Gazette, -*

(a) Establish one or more environmental laboratories,

(b) Recognize one or more laboratories or institute as environmental laboratories to carry out the functions entrusted to an environmental laboratory under this Act.

CPCB has been delegated with powers to recognize Environmental Laboratories vide Gazette Notification S.O. No. 2340(E) dated 16-06-2021 and subsequent amendment vide Notification No. S O 2409 (E) dated 19-06-2024. CPCB has prepared Guidelines for Recognition of Environmental Laboratories under the E (P) Act, 1986 and online portal (https://cpcbepalab.in/epalab/) for receiving and processing of applications has also been developed by CPCB.

The status of the laboratories established, number of laboratories specified and notified as per Section 17(2) of Water Act, 1974 / Section 17(2) of Air Act,1981, number of laboratories notified as State Water Laboratory / State Air Laboratory as per Section 52 (1) of Water Act, 1974 and Section 28(1) of Air Act, 1981 respectively, laboratories planned for notification and timeline for notification and Status of labs accredited under NABL and recognised under the EPA submitted by the SPCBs / PCCs is tabulated in **Table C and D** respectively is given as **Annexure-4** .

4.1 SUMMARY OF THE LABORATORY ESTABLISHMENT UNDER THE WATER ACT AND AIR ACT

Based on the information provided at Table C and Table D, the overall summary of the progress of establishment and notifications of State laboratories (Water & Air), its NABL accreditation and EPA recognition obtained by SPCBs and PCCs are as follow:

a) All 28 State Pollution Control Boards (SPCBs) and 6 out of 8 Pollution Control Committees (PCCs), excluding Andaman & Nicobar and Ladakh, have 213 laboratories established/ recognized under Section 17(2) of the Water Act, 1974 and under Section 17(2) of the Air Act, 1981.

b) 11 SPCBs and 02 PCCs have notified 58 of these laboratories in their respective State Gazettes. Additionally, 16 SPCBs/ PCCs have been planning to notify 111 laboratories

under the Water Act, 1974 and 20 SPCBs/ PCCs have been planning to notify 155 laboratories under the Air Act, 1981. Remaining 44 laboratories in SPCBs / PCCs such as Bihar, Goa, Kerala, Nagaland, Odisha, Uttar Pradesh, Lakshadweep, Puducherry, have not planned for notification.

c) 64 Government laboratories and 19 Private laboratories have been established under Section 52(1) of the Water Act, 1974 and under Section 28(1) of the Air Act, 1981 by 20 SPCBs / PCCs. Out of the 64 government laboratories, 25 (39%) have been notified in the official gazette and 29 Government laboratories are planned for notification in the state gazette. Remaining 10 Government laboratories in SPCBs / PCCs such as Goa, Jharkhand, Nagaland, Tripura, Uttar Pradesh, Puducherry have not planned for notification.

d) 86 laboratories under Section 17(2) of the Water Act, 1974 and under Section 17(2) of the Air Act, 1981, across 21 SPCBs and 03 PCCs have NABL accreditation. Additionally, 43 government laboratories from 12 SPCBs and 02 PCCs under Section 52(1) of the Water Act, 1974 and under 28(1) of the Air Act, 1981 are NABL accredited.

e) 16 private laboratories under the Section 52(1) of the Water Act and 16 private laboratories recognized under the Section 28 (1) of Air Act have NABL accreditation.

f) The SPCBs namely Uttar Pradesh (18 Board labs and 1 State water lab), Maharashtra (8 Board labs), Gujarat (6 Board lab and 1 State water lab), and Rajasthan (14 Board lab and 1 State water lab) are having NABL accredited laboratory whereas other SPCBs i.e. Bihar, Chhattisgarh, Jharkhand, Manipur, Mizoram, Nagaland, Tripura do not have laboratory accreditation.

g) PCCs which have laboratories are yet to have accreditation from NABL, which is a pre-requisite for EPA recognition.

h) Further, 19 laboratories under Section 17(2) of the Water Act, 1974 and the Air Act 1981 from 11 SPCBs have received EPA recognition, while 12 government laboratories of 06 SPCB and 01 PCCs and all 2 private laboratories under Section 52(1) of Water Act and Section 28(1) of the Air Act have EPA recognition.

i) The Goa PCC and Punjab SPCB are in the process of obtaining recognition. Remaining 16 SPCBs and all PCCs do not have recognition of their laboratories as per EP Act.

5.0 SAMPLING AND MONITORING FACILITIES FOR NOTIFIED PARAMETERS

Subject to the provisions of the Section 25 of the Water Act, 1974 and the Section 21 of the Air Act, 1981, no person shall, without the previous consent of the SPCB / PCC, establish or operate any industrial plant respectively. The standards for emission or discharge of environment pollutants from the industries, operations or process are specified taking into account Schedule I of the Environment (Protection) Rules, 1986 by SPCBs / PCCs while granting consents. The State Board may specify more stringent standards from those provided in Schedule I in respect of any specific industry, operation or process.

The Ministry of Environment, Forest and Climate Change (MoEF&CC) notifies standards for emission or discharge of environmental pollutants under Schedule I as per Section 3 of the Environment (Protection) Rules, 1986. Schedule I stipulates about 100 parameters for the various industrial sectors. The State / UT may not have all such industrial sectors, as specified under the Schedule I, in their jurisdiction. SPCBs / PCCs prescribe limits for emission or discharge of parameters under Consent to Operate (CTO) issued under the Section 25 of Water Act, 1974 and under Section 21 of the Air Act, 1981.

The laboratory infrastructure available with SPCBs / PCCs for analyzing environmental parameters prescribed in consents by them also taking into account parameters notified in Schedule I of the Environment (Protection) Rules, 1986 are assessed based on Guidelines for Recognition of Environmental Laboratories Under the Environment (Protection) Act, 1986. The infrastructure facility available with SPCBs/PCCs for monitoring environmental parameters and the summary is tabulated in **Table 1** as per the Schedule I of the Environment (Protection) Rules, 1986 and the List of Parameter and Laboratory Instrument/ Equipment for Environment monitoring is given as **Annexure-5.**

Table 1: Infrastructure facility available for monitoring of environmental parameters

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
A. State Pollution Control Board							
1. Andhra Pradesh	66	14	28	9	19	37	21
2. Arunachal Pradesh	12	0	6	2	3	10	5
3. Assam PCB	1	8	2	2	4	7	5
4. Bihar SPCB	34	0	18	9	15	21	7
5. Chhattisgarh ECB	25	4	23	9	19	18	7
6. Goa SPCB	62	8	21	9	13	36	13
7. Gujarat SPCB	67	15	28	11	19	46	23
8. Haryana SPCB	65	6	19	3	8	24	13
9. Himachal Pradesh SPCB	48	12	24	7	9	32	10
10. Jharkhand SPCB	8	1	9	3	11	3	1
11. Karnataka SPCB	67	15	28	11	19	44	20
12. Kerala SPCB	66	14	27	10	19	37	19
13. Madhya Pradesh SPCB	67	15	28	10	18	42	21
14. Maharashtra SPCB	67	11	24	8	18	38	17
15. Manipur SPCB	27	8	14	7	9	16	5
16. Meghalaya SPCB	49	14	23	11	19	37	22
17. Mizoram SPCB	45	0	17	6	9	23	14
18. Nagaland SPCB	19	0	10	7	3	13	6
19. Odisha SPCB	60	15	27	10	19	41	19

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
20. Punjab SPCB	65	7	24	9	18	36	14
21. Rajasthan SPCB	49	8	23	7	14	30	10
22. Sikkim SPCB	26	0	19	8	12	31	10
23. Tamil Nadu SPCB	64	12	25	7	12	31	10
24. Telangana SPCB	67	15	26	10	21	43	21
25. Tripura SPCB	46	0	17	10	9	30	16
26. Uttarakhand SPCB	39	0	7	6	5	12	7
27. Uttar Pradesh SPCB	61	10	26	10	15	34	17
28. West Bengal SPCB	63	15	12	9	4	39	16
B. Pollution Control Committees							
1. Andaman & Nicobar PCC	59	13	24	10	21	45	25
2. Chandigarh PCC	44	8	23	9	13	25	7
3. Dadra, Nagar Haveli, Daman and Diu PCC	33	0	2	7	1	21	4
4. Delhi PCC	39	0	23	7	19	31	13
5. Jammu & Kashmir PCC	32	0	17	8	16	28	10
6. Ladakh PCC	2	0	7	0	2	13	4
7. Lakshadweep PCC	27	0	4	9	1	13	9
8. Puducherry PCC	42	0	21	9	12	24	7

Note: All the facility for monitoring the environmental parameters may not be required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the types of the industry /activity within the jurisdiction of the respective SPCB and PCC.

5.1 OVERALL SUMMARY OF INFRASTRUCTURE FACILITY AVAILABLE FOR MONITORING OF ENVIRONMENTAL PARAMETERS

Based on the information provided at Table 1, the overall summary of infrastructure facility available with SPCBs and PCCs for monitoring of environmental parameters and instrument & equipment required for monitoring are as follow:

ENVIRONMENTAL PARAMETERS:

a) Water & Wastewater Monitoring - 67 Parameters

1) **Fully covered (67):** Gujarat**,** Karnataka**,** Madhya Pradesh**,** Maharashtra and Telangana**.**
2) **Mostly covered (>60):** Andhra Pradesh (66), Goa (62), Haryana (65), Kerala (66), Punjab (65), Tamil Nadu (64), Uttar Pradesh (61) and West Bengal (63).
3) **Partially covered (34 to 60):** Bihar (34), Himachal Pradesh (48), Meghalaya (49), Mizoram (45), Odisha (60), Rajasthan (49), Tripura (46), Uttarakhand (39), Andaman & Nicobar (59), Chandigarh (44), Delhi (39) and Puducherry (42).
4) **Others (<34):** Arunachal Pradesh (12)**,** Assam (1), Chhattisgarh (25), Jharkhand (8)**,** Manipur (27), Nagaland (19)**,** Sikkim (26), Dadra Nagar Haveli Daman and Diu (33), Jammu and Kashmir (32), Ladakh (0) and Lakshadweep (27)**.**

b) Solid & Solid Waste Monitoring - 15 Parameters

1) **Fully covered:** Gujarat**,** Karnataka**,** Madhya Pradesh**,** Odisha, Telangana and West Bengal**.**
2) **Mostly covered:** Andhra Pradesh (14), Kerala (14) and Meghalaya (14).
3) **Partially covered:** Assam (8), Chhattisgarh (4), Goa (8), Haryana (6), Himachal Pradesh (12), Jharkhand (1), Maharashtra (11), Manipur (8), Punjab (7), Rajasthan (8), Tamil Nadu (12), Uttar Pradesh (10), Andaman & Nicobar (13) and Chandigarh (8), Ladakh (2)
4) **Not covered:** Arunachal Pradesh**,** Bihar, Mizoram, Nagaland**,** Sikkim**,** Tripura**,** Uttarakhand**,** Dadra Nagar Haveli Daman and Diu, Delhi**,** Jammu & Kashmir**,** Lakshadweep and Puducherry**.**

c) Meteorology, Air, Noise, and Emissions - 28 Parameters

1) **Fully covered:** Andhra Pradesh, Gujarat, Karnataka and Madhya Pradesh.

2) **Mostly covered:** Kerala (27), Odisha (27), Telangana (26) and Uttar Pradesh (26).
3) **Partially covered (17 to 25):** Bihar (18), Chhattisgarh (23), Goa (21), Haryana (19), Himachal Pradesh (24), Maharashtra (24), Meghalaya (23), Mizoram (17), Punjab (24), Rajasthan (23), Sikkim (19), Tamil Nadu (25), Tripura (17), Andaman & Nicobar (24), Chandigarh (23), Delhi (23), Jammu & Kashmir (17) and Puducherry (21).
4) **Others (<17):** Arunachal Pradesh (6), Assam (2), Jharkhand (9), Manipur (14), Nagaland (10), Uttarakhand (7), West Bengal (12), Dadra Nagar Haveli Daman and Diu (2), Ladakh (7) and Lakshadweep (4).

INSTRUMENTS & EQUIPMENT:

a) Sampling (Water, Wastewater, Soil / Hazardous Wastes – Requirement 11 nos.

1) **Fully available**: Gujarat, Karnataka and Meghalaya**.**
2) **Mostly available:** Kerala (10), Madhya Pradesh (10), Odisha (10), Telangana (10), Tripura 10) and Uttar Pradesh (10), Andaman & Nicobar (10).
3) **Partially available (6 to 9):** Andhra Pradesh (9), Bihar (9), Chhattisgarh (9), Goa (9), Himachal Pradesh (7), Maharashtra (8), Manipur (7), Nagaland (7), Punjab (9), Rajasthan (7), Sikkim (8), Tamil Nadu (7), Uttarakhand (6), West Bengal (9), Chandigarh (9), Dadra Nagar Haveli Daman and Diu (7), Delhi (7), Jammu & Kashmir (8), Lakshadweep (9) and Puducherry (9).
4) **Others (<3):** Arunachal Pradesh (2)**,** Assam (2), Haryana (3)**,** Jharkhand (3)**,** Mizoram (6), Ladakh (0)**.**

b) Sampling (Ambient Air and Source Emission) – Requirement 22 nos.

1) **Fully Available:** Nil
2) **Mostly available:** Telangana (21), Andaman & Nicobar (21).
3) **Partially available (12 to 20):** Andhra Pradesh (19), Assam (4), Bihar (15), Chhattisgarh (19), Goa (13), Gujarat (19), Karnataka (19), Kerala (19), Madhya Pradesh (18), Maharashtra (18), Meghalaya (19), Odisha (19), Punjab (18), Rajasthan (14), Sikkim (12), Tamil Nadu (12), Uttar Pradesh (15), Chandigarh (13), Delhi (19), Jammu & Kashmir (16) and Puducherry (12).
4) **Others (<12):** Arunachal Pradesh (3), Haryana (8), Himachal Pradesh (9), Jharkhand (11)**,** Manipur (9), Mizoram (9), Nagaland (3), Tripura (9), Uttarakhand (5)**,** West Bengal (4), Dadra Nagar Haveli Daman and Diu (1)**,** Ladakh (2)**,** Lakshadweep (1)**.**

c) Processing of Environmental Samples: Requirement 46 Nos.

1) **Fully available:** Gujarat (46).
2) **Mostly available:** Karnataka (44), Madhya Pradesh (42) and Telangana (43), Andaman & Nicobar (45).
3) **Partially available (23 to 43):** Andhra Pradesh (37), Assam (39), Goa (36), Haryana (24), Himachal Pradesh (32), Kerala (37), Maharashtra (38), Meghalaya (37), Mizoram (23), Odisha (41), Punjab (36), Rajasthan (30), Sikkim (31), Tamil Nadu (31), Tripura (30), Uttar Pradesh (34), West Bengal (39), Chandigarh (25), Delhi (31) and Jammu & Kashmir (28), Puducherry (24).
4) **Others (<24)**: Arunachal Pradesh (10), Bihar (21), Chhattisgarh (18), Jharkhand (3)**,** Manipur (16), Nagaland (13), Uttarakhand (12), Dadra Nagar Haveli Daman and Diu (21)**,** Ladakh (13)**,** Lakshadweep (13).

d) Analytical Instruments: Requirement - 26 nos.

1) **Fully Available:** Nil
2) **Mostly adequate:** Gujarat (23), Andaman & Nicobar (25).
3) **Partially available (14 to 22):** Andhra Pradesh (21), Assam (21), Karnataka (20), Kerala (19), Madhya Pradesh (21), Maharashtra (17), Meghalaya (22), Mizoram (14), Odisha (19), Punjab (14), Telangana (21), Tripura (16), Uttar Pradesh (17) and West Bengal (16).
4) **Others (<14):** Arunachal Pradesh (5), Bihar (7), Chhattisgarh (7), Goa (13), Haryana (13), Himachal Pradesh (10), Jharkhand (1)**,** Manipur (5), Nagaland (6), Rajasthan (10), Sikkim (10), Tamil Nadu (10), Uttarakhand (7), Chandigarh (7), Dadra Nagar Haveli Daman and Diu (4), Delhi (13), Jammu & Kashmir (10), Ladakh (4)**,** Lakshadweep (9) and Puducherry (7).

Note: All the facility for monitoring the environmental parameters may not be required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the types of the industry /activity within the jurisdiction of the respective SPCB and PCC.

The brief summary of above adequacy of facility are as follow:

- SPCBs/PCCs in Gujarat, Karnataka, Madhya Pradesh, Telangana, Andhra Pradesh, Kerala, Odisha, Maharashtra, Uttar Pradesh, West Bengal, and Andaman & Nicobar Islands have adequate facilities.
- SPCBs/PCCs in Tamil Nadu, Punjab, Haryana, Rajasthan, Himachal Pradesh, Goa, Meghalaya, Sikkim, Tripura, Chandigarh, Delhi, Jammu & Kashmir, Puducherry, Chhattisgarh, and Bihar have facilities that are satisfactory.
- SPCBs/PCCs in Arunachal Pradesh, Assam, Jharkhand, Manipur, Mizoram, Nagaland, Uttarakhand, Dadra & Nagar Haveli and Daman & Diu, Ladakh, and Lakshadweep need improvement in their facilities.

6.0 ANALYTICAL QUALITY CONTROL (AQC)

Analytical Quality Control (AQC) is one of the main components of a quality assurance (QA) system, wherein the quality of analytical data being generated in the laboratory is controlled through minimizing or controlling errors to achieve a target accuracy. CPCB conducts AQC exercises annually for environmental laboratories recognised as per provisions of EP Act, 1986 and Proficiency Testing (PT) exercises conducted by accredited PT providers. The performance of participating laboratories is evaluated with reference values and laboratories achieving more than 60% satisfactory results are treated as satisfactory performance. Over the past 3 years participation was used for assessment of Quality Control in Analytical activities.

The participation in AQC exercises provided by SPCBs / PCCs are tabulated in **Table F** is given as **Annexure-6**.

SUMMARY OF ANALYTICAL QUALITY CONTROL PARTICIPATION

Based on the information provided at Table F as given in **Annexure-6**., the overall summary of the Analytical Quality Control (AQC) participation in the AQC exercises of 33rd, 34th, 35th, and 36th conducted by CPCB during 2020 – 2024 by the environmental laboratories recognised as per provisions of EP Act, 1986 of SPCBs / PCCs are as follow:

a) **AQC Participation**

- A total of 70 laboratories across 21 SPCBs and 1 PCC took part in Analytical Quality Control exercise.

- 7 SPCBs i.e. Arunachal Pradesh, Chhattisgarh, Haryana, Manipur, Tripura, Sikkim, Uttarakhand SPCBs did not participate.
- 7 PCCs i.e. Andaman & Nicobar, Chandigarh, Dadra & Nagar Haveli & Daman & Diu, Delhi, Ladakh, Lakshadweep, Puducherry did not participate.

b) Performance Status

Laboratories achieved more than 90% satisfactory results Telangana SPCB Central Lab, Gujarat SPCB Central & Surat Regional Labs, Punjab SPCB Central Lab (36th AQC), Maharashtra SPCB Pune Regional Lab (34th AQC). Similarly, laboratories showing 60 to 89% satisfactory results include Assam SPCB Central Lab, Guwahati (33rd & 35th AQC), Odisha SPCB Central Lab, Bhubaneswar (34th & 36th AQC), Kerala SPCB Central Lab, Ernakulum: (33rd,34th & 35th AQC), Karnataka SPCB Central Lab, Bengaluru (35th & 36th AQC), Tamil Nadu SPCB Advanced Lab, Salem: (33rd & 36th AQC).

c) **Improvement Trends**

- **Laboratories showing Consistently High Performers (≥ 90 percent):** Some laboratories have consistently maintained exceptionally high performance across all rounds, including the Central Lab in Hyderabad, Telangana SPCB, and the Central Lab of Maharashtra SPCB.

- **Laboratories showing notable improvement:** Several laboratories have demonstrated significant improvement during past 3 years namely Zonal Laboratory, Cuddalore, Tamil Nadu SPCB; Central Laboratory of Meghalaya SPCB; Regional Laboratory Mysore, Karnataka SPCB.

- **Laboratories need Improvement:** Some laboratories need improvement to get satisfactory results namely Central Laboratory in Aizawl, Mizoram SPCB, Central Laboratory in Dimapur, Nagaland SPCB, Karnataka SPCB Central Lab, Odisha SPCB Central Lab. Improvement is a continuous practice, SPCBs/PCCs continuously improve by learning from every AQC exercise.

7.0 PROFICIENCY TESTING (PT)

Proficiency Testing (PT) evaluates the performance of the environmental laboratories against pre-established criteria through inter laboratory comparisons. Laboratories seeking accreditation under ISO 17025:2017 must participate in scheduled Proficiency Testing exercises conducted by accredited PT sample providers, who themselves meet the requirements of ISO 17043: 2023. The PT provider assess the performance of each participating laboratory within a larger pool of laboratories. The comprehensive details on participation in PT exercises by various laboratories of SPCBs / PCCs over the past 3 years is given as **Annexure 7,** with a summary tabulated at **Table 2**.

Table 2: Details of Laboratories Participated on PT Performance

S. No.	SPCB / PCC	No of Laboratories	Year of participation	No. of Lab participated	% participation
1.	**Andhra Pradesh**	5	2022	1	20
			2023	3	60
			2024	2	40
2.	**Arunachal Pradesh**	2	2022	0	0
			2023	0	0
			2024	0	0
3.	**Assam**	5	2022	2	40
			2023	2	40
			2024	2	40
4.	**Bihar**	1	2022	0	0
			2023	0	0
			2024	1	100
5.	**Chhattisgarh**	7	2022	0	0
			2023	0	0
			2024	0	0
6.	**Goa**	1	2022	1	100
			2023	1	100
			2024	1	100
7.	**Gujarat**	9	2022	5	55.55
			2023	6	66.67
			2024	5	55.55
8.	**Haryana**	4	2022	3	75
			2023	3	75
			2024	3	75
9.	**Himachal Pradesh**	6	2022	3	50
			2023	2	33.33
			2024	5	83.33
10.	**Jharkhand**	16	2022	4	25
			2023	6	37.5
			2024	8	50
11.	**Karnataka**	9	2022	1	11.11
			2023	1	11.11
			2024	2	22.22
12.	**Kerala**	16	2022	1	6.25

			2023	1	6.25
			2024	1	6.25
13.	**Madhya Pradesh**	11	2022	6	54.54
			2023	5	45.45
			2024	6	54.54
14.	**Maharashtra**	8	2022	8	100
			2023	5	62.5
			2024	6	75
15.	**Manipur**	1	2022	0	0
			2023	0	0
			2024	0	0
16.	**Meghalaya**	4	2022	1	25
			2023	1	25
			2024	1	25
17.	**Mizoram**	1	2022	0	0
			2023	0	0
			2024	1	100
18.	**Nagaland**	1	2022	0	0
			2023	0	0
			2024	0	0
19.	**Odisha**	12	2022	1	8.33
			2023	1	8.33
			2024	1	8.33
20.	**Punjab**	3	2022	0	0
			2023	0	0
			2024	1	33.33
21.	**Rajasthan**	25	2022	2	8
			2023	4	16
			2024	12	48
22.	**Sikkim**	1	2022	0	0
			2023	0	0
			2024	1	100
23.	**Tamil Nadu**	18	2022	2	11.11
			2023	3	16.67
			2024	4	22.22
24.	**Telangana**	3	2022	1	33.33
			2023	1	33.33
			2024	1	33.33
25.	**Tripura**	3	2022	0	0
			2023	0	0
			2024	0	0
26.	**Uttarakhand**	4	2022	1	25
			2023	0	0
			2024	1	25
27.	**Uttar Pradesh**	23	2022	5	21.73
			2023	4	17.39
			2024	5	21.73
28.	**West Bengal**	6	2022	2	33.33
			2023	2	33.33
			2024	2	33.33
29.	**Andaman & Nicobar**	0	2022	0	0
			2023	0	0
			2024	0	0

30.	**Chandigarh**	1	2022	0	0
			2023	0	0
			2024	1	100
31.	**Dadra Nagar Haveli & Daman & Diu**	1	2022	0	0
			2023	0	0
			2024	0	0
32.	**Delhi**	1	2022	0	0
			2023	0	0
			2024	0	0
33.	**Jammu & Kashmir**	2	2022	0	0
			2023	0	0
			2024	0	0
34.	**Ladakh**	0	2022	0	0
			2023	0	0
			2024	0	0
35.	**Lakshadweep**	2	2022	0	0
			2023	0	0
			2024	0	0
36.	**Puducherry**	1	2022	1	100
			2023	1	100
			2024	1	100

7.1 SUMMARY OF PROFICIENCY TESTING (PT) PARTICIPATION

Based on the information provided at Table 2, the overall summary of the Proficiency Participation during 2022 – 2024 by the environmental laboratories recognised as per provisions of EP Act, 1986 of SPCBs / PCCs are as follow:

a) PT Participation Trends

- Laboratories in Gujarat, Haryana, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu, and Uttar Pradesh SPCBs have shown strong commitment by participating more than seven times.

- Laboratories in Andhra Pradesh, Assam, Karnataka, and West Bengal SPCBs have engaged at a moderate level, contributing steadily to quality improvement.

- Laboratories in Bihar, Goa, Kerala, Meghalaya, Mizoram, Odisha, Punjab, Sikkim, Telangana, Uttarakhand SPCBs, along with Chandigarh and Puducherry PCCs, have begun participating and are building momentum.

- Laboratories in Arunachal Pradesh, Chhattisgarh, Manipur, Nagaland, Tripura SPCBs and Andaman & Nicobar, Dadra & Nagar Haveli & Daman and Diu, Delhi, Jammu & Kashmir, Ladakh, and Lakshadweep PCCs have the opportunity to join these programs in the future, which will further strengthen consistency and collective progress.

b) Parameter Diversity

- The broad scope accredited environmental laboratories are the laboratories that actively participate in PT exercises, covering a wide range of environmental parameters such as water, air, noise, soil, and wastewater. They demonstrate strong analytical skills, technical expertise, and comprehensive environmental monitoring abilities. These include Environmental Laboratories, Jharkhand, Advanced Environmental Labs, Tamil Nadu, Central Laboratory, Maharashtra.

- Some of the laboratories have to cover limited number of parameters due to limited type of industrial activities in their jurisdiction and thus have limited scope in their accreditation. These include (i) Central Lab, Punjab, (ii) Regional Lab, Vadodara, Gujarat and (iii) Central Lab, Sikkim.

Note: All the facility for monitoring the environmental parameters may not be required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the types of the industry /activity within the jurisdiction of the respective SPCB and PCC.

8.0 OVERALL SUMMARY OF THE PROGRESS OF SPCBs / PCCs

The overall summary of SPCBs/PCCs progress of in complying sates to fill up all the vacancies by 30.04.2025 and improve laboratory infrastructure are as follow:

1. Progress on filling of vacancies

a) Out of 11,742 sanctioned posts, 5,598 posts remain vacant, accounting for 47.67% of total vacancy. This includes 5,218 vacant posts out of 10,921 in SPCBs and 380 post out of 821 in PCCs.

b) Among the 28 SPCBs, Arunachal Pradesh, Nagaland SPCBs have no vacancies

c) Among the 8 PCCs, Dadra Nagar Haveli, Daman & Diu, Chandigarh, Andaman & Nicobar, and Puducherry have no vacancies.

d) Dadra Nagar Haveli, Daman & Diu vacancies have been abolished and is operated with contractual staff. Similarly, Ladakh PCC functions with outsourced employees.

e) Promotional Posts remain vacant due to the absence of eligible candidates in the feeder cadre in SPCBs/PCCs.

2. **Progress on Laboratories Established and Infrastructure**

a) All 28 SPCBs and 6 PCCs, excluding Andaman & Nicobar and Ladakh PCC, have 213 laboratories established / recognized under Section 17(2) of the Water Act, 1974 and under Section 17(2) of the Air Act, 1981.

b) 11 SPCBs and 02 PCCs have notified 58 of these laboratories in their respective State Gazettes. Additionally, 16 SPCBs/ PCCs have been planning to notify 111 laboratories under the Water Act, 1974 and 20 SPCBs/ PCCs have been planning to notify 111 laboratories under the Air Act, 1981. SPCBs / PCCs such as Arunachal Pradesh, Assam, Bihar, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttarakhand, Uttar Pradesh, Chandigarh, DNH D&D, Jammu and Kashmir, Ladakh, Lakshadweep, Puducherry, are yet to work on notification of their labs.

c) 64 Government laboratories and 19 Private laboratories have been established under Section 52(1) of the Water Act, 1974 and under Section 28(1) of the Air Act, 1981 by 20 SPCBs / PCCs. Out of the 64 government laboratories, 25 (39%) have been notified in the official gazette and 29 Government laboratories are planned for notification in the state gazette Remaining 10 Government laboratories in SPCBs / PCCs such as Goa, Jharkhand, Nagaland, Tripura, Uttar Pradesh, Puducherry have not planned for notification

d) 86 laboratories under Section 17(2) of the Water Act, 1974 and under Section 17(2) of the Air Act, 1981, across 21 SPCBs and 03 PCCs have NABL accreditation. Additionally, 43 government laboratories from 12 SPCBs and 02 PCCs under Section 52(1) of the Water Act, 1974 and under 28(1) of the Air Act, 1981 are NABL accredited. However, the remaining labs (127 nos) have not submitted information regarding NABL accreditation.

e) 19 laboratories under Section 17(2) of the Water Act, 1974 and under Section 17(2) of the Air Act, 1981, across 11 SPCBs have EPA Recognition. Additionally, 11 government laboratories from 6 SPCBs under Section 52(1) of the Water Act, 1974 and under 28(1) of the Air Act, 1981 have EPA Recognition. However, the remaining, labs (194 nos) have not submitted information regarding EPA Recognition.

3. **Progress on Instrument & Equipment**

a) SPCBs in Gujarat, Telangana, Madhya Pradesh, and Karnataka have nearly sufficient infrastructure for environmental monitoring. SPCBs / PCCs such as Jharkhand, Chandigarh, Delhi, and Ladakh are in the process of strengthening their infrastructure to meet basic environmental monitoring needs, with opportunities for further enhancement.

b) 12 SPCBs / PCCs, including Arunachal Pradesh, Bihar, Chhattisgarh, Jharkhand**,** Manipur, Nagaland**,** Uttarakhand, Chandigarh, DNH-DD, Ladakh, Lakshadweep and Puducherry, have fewer than 10 analytical instruments, while 26 are required.

c) Uttarakhand SPCB, Lakshadweep, Ladakh, and DNH-DD PCCs are in the process of strengthening their capacity by adding more instruments and equipment for sampling of both water and ambient air. Similarly, PCCs in Ladakh, Lakshadweep, and DNH-DD are working towards enhancing their resources with additional instruments and equipment to ensure better monitoring.

Note: All the facility for monitoring/analysis of the environmental parameters are not required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the type of the industry /activity within the jurisdiction of the respective SPCB and PCC.

4. **Progress on AQC and PT**

a) Most of the SPCBs (21) and PCCs (3) already have their laboratories accredited by NABL, reflecting their standard practices in quality control, quality assurance of analytical results, and document management.

b) The Laboratories who do not have NABL accreditation and recognition under the EPA shall take actions for such accreditation and recognition. Further, Labs shall also ensure regular participation in AQC and PT.

(G.Thirumurthy)
Scientist 'F'
Central Pollution Control Board
07.01.2026

Annexure-1

PART A: STATUS OF FILLING OF VACANT POSTS

Name of the Board / Committee:

Category of post	Status of Sanctioned posts in Number			Details of current vacancies in number		Action Taken (Approval of the Govt. , Engagement agency, Advertisement, Exam date etc.)	The time line by which the vacancy will be filled (in months)
	Sanctioned	Filled as on 30.11.2025	Vacancy as on 30.11.2025				
a) Scientific				a) Direct			
				b) Promotion			
				c) Deputation			
b) Engineering				a) Direct			
				b) Promotion			
				c) Deputation			
c) Administration				a) Direct			
				b) Promotion			
				c) Deputation			

Specific remarks, if any:

Annexure-2

LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee:

PART I: Facility available for monitoring of environmental parameters (as on 30.11.2025):

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
A. Sample Matrix / Group of Water and Wastewater				
(a) Physical Tests				
1	Temperature			
2	Colour			
3	pH			
4	Turbidity			
5	Conductivity			
6	Total Solids			
7	Total Dissolved Solids (TDS)			
8	Total Suspended Solids (TSS)			
(b) Inorganic Tests				
(i) General & Non-metallic				
1	Alkalinity			
2	Chloride			
3	Cyanide			
4	Dissolved oxygen			
5	Nitrite nitrogen			
6	Nitrate nitrogen			
7	Ammonical nitrogen			
8	Fluoride			
9	Hardness (Total)			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
10	Calcium			
11	Magnesium			
12	Phosphate			
13	Sulphate			
14	Sulphide			
15	Total Residual chlorine (TRC)			
(ii) Trace Metals Tests				
1	Aluminium (Al)			
2	Arsenic (As) Total			
3	Barium			
4	Boron			
5	Chromium (Cr) Hexavalent			
6	Chromium (Cr) Total			
7	Cadmium (Cd)			
8	Cobalt (Co)			
9	Copper (Cu)			
10	Iron (Fe)			
11	Lead (Pb)			
12	Manganese (Mn)			
13	Mercury (Hg)			
14	Nickel (Ni)			
15	Potassium (K)			
16	Sodium (Na)			
17	Vanadium (V)			
18	Zinc (Zn)			
19	Selenium (Se)			
(c) Organics (General) and Trace Organics Tests				
1	Biological Oxygen Demand (BOD)			
2	Chemical oxygen demand (COD)			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
3	Oil & Grease			
4	Phenolic Compounds as C_6H_5OH			
5	Benzopyrene			
6	**Pesticides**			
6.a	**Organochlorine Pesticides (OCPs) Tests**			
i	Aldrin			
ii	Alpha Endosulphan			
iii	p,p-'DDT			
iv	Alpha-HCH			
v	Beta HCH			
vi	Beta Endosulphan			
vii	Gama-HCH			
viii	o,p-'DDT			
ix	p,p-'DDE			
6.b	**Organophosphorus Pesticides (OPPs) Tests**			
i	Malathion			
ii	Methyl parathion			
iii	Chlorpyriphos			
iv	Dimethoate			
v	Dieldrin			
vi	Ethion			
(d) Microbiological Tests				
1	Total Coliform			
2	Faecal Coliform			
3	E .Coli			
4	Faecal Streptococci			
(e) Toxicological Tests				

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)			
B. Sample Matrix / Group of Solid / Solid Waste				
(a) Soil / Sediment / Compost Tests				
1	Cation Exchange Capacity (CEC)			
2	Electrical Conductivity (EC)			
3	Organic carbon (Chemical Method)			
4	pH			
5	Soil moisture			
6	Total nitrogen			
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)			
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests				
1	Corrosivity			
2	Ignitability (Flash Point)			
3	Loss on Drying at 105^0C (% Moisture Content)			
4	Loss on Drying at 550^0C (% Organic Content)			
5	pH			
6	Organic carbon/matter (Chemical Method)			
7	Calorific Value			
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)			
C. Sample Matrix / Group of Analytes: Air				
(a) Ambient Air				
1	Nitrogen dioxide as NO_2			
2	Sulphur dioxide (SO_2)			
3	Particulate matter (PM_{10})			
4	Particulate matter ($PM_{2.5}$)			

S. No.	Parameters	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)
5	Carbon Monoxide			
6	Ozone			
7	Benzene			
8	Ammonia			
9	Metals in Particulate Matter, Pb			
10	Metals in Particulate Matter, As			
11	Metals in Particulate Matter, Ni			
12	Particulate Benzo-a-Pyrene (BaP)			
(b) Stack Gas / Stationary Source Emission				
1	Particulate Matter			
2	Sulphur Dioxide			
3	Carbon Dioxide			
4	Carbon Monoxide (NDIR based Method)			
5	Temperature			
6	Moisture			
7	Oxygen			
8	Oxides of Nitrogen			
9	Halides (HCL/HF)			
(c) Noise Level				
1	Ambient Noise level measurement (20 to 140 dB)			
2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)			
(d) Meteorological Monitoring				
1	Ambient Temperature			
2	Wind direction			
3	Wind speed			
4	Relative Humidity			
5	Mixing Height			

PART II: Details of Laboratory Infrastructure (Instruments and Equipment) (as on 30.11.2025)

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes				
a) Mandatory Requirements				
1.	Portable / Pen type pH meter / pH strip			
2.	Portable Dissolved Oxygen Meter / Field Fixing using chemicals			
3.	Electrical Conductivity meter pen type			
4.	Flow meter / Physical flow measuring			
5.	GPS / Mobile with GPS app			
6.	Ice Box (2 nos.) (150 litre & 100 litre capacities)			
7.	Thermometer			
8.	Stainless steel bucket with nylon rope and mug			
9.	Ground water level measuring device			
10.	Scoop / shovel			
11.	Auger / core sampler			
b) Optional Requirements				
1.	Bottom Sampler / Depth sampler			
2.	Chloroscope for residual chlorine			
3.	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)			
4.	Ekman Dredge			
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring				
a) Mandatory Requirements				
1	Fine dust samplers $PM_{2.5}$ (*4 Nos)			
2	Respirable Dust Sampler PM 10 (* 4 Nos)			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
3	High Volume Sampler (SPM) (4 Nos)			
4	Handy Sampler with set of glass impingers (*2 Nos)			
5	Low Volume Sampler (LVS)			
6	Tedler bags different sizes			
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.			
8	Nitrogen Cylinder portable			
9	Activated Charcoal tubes/ Tenex			
10	Barometer (Digital)			
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers			
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly			
13	Monoblock type, rotary design vacuum pump			
14	Orsat Apparatus			
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity			
16	Stainless steel heated Sampling Probes with thimble holders short and long			
17	Flue Gas analyzer			
18	Thermometer/ Thermocouple			
19	Calibrator for Noise Meters			
20	Digital Sound level (Noise) Metres			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
21	Portable TOC Analyzer for emission monitoring.			
22	Polyurethane Foam PUF Sampler			
b) Optional Requirements				
1	Anemometer			
2	Weather Monitoring system			
3	Wind speed/wind direction monitor			
4	Continuous Ambient Air Monitoring System, Fixed			
5	Continuous PM_{10} Analyzer			
6	Continuous Ambient Air Monitoring System, Mobile			
7	Continuous $PM_{2.5}$ analyzer			
8	Ambient Nitrogen Oxides (NO-NO_2-NO_x Analyzer			
9	Ambient Ozone Analyzer			
10	Ambient BTEX Analyzer			
11	Multipoint Gas Calibration system			
12	Ambient Sulphur Dioxide analyzer			
13	Ambient Carbon Monoxide & Carbon dioxide analyzer			
14	Total Hydrocarbon analyzer			
15	Ambient Ammonia analyzer			
16	Zero Gas Generator			
17	Synthetic Air Cylinder			
18	Calibration Gas Cylinders, SO_2, NO, CO, NH_3, Benzene and Toluene One each with stainless steel Regulators			
19	Continuous emission monitoring equipment			
20	19 inch Rack mounting system for air analyzers			
21	Dry Gas Meter			
22	Diesel Exhaust analyzer			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
23	Exhaust CO/HC analyzer with Sampling Probe			
24	Automated Noise Monitoring System			
25	Integrating Sound level meter			
26	Continuous PM_{10}& $PM_{2.5}$ Monitoring Analyzer TEOM system			
27	Top loading orifice kit for calibration of HVS			
28	Permeation tubes (SO_2, NO-NO_2-NOx,NH_3, BTX)			
C. List of Equipment required for processing of Environmental Samples:				
a) Mandatory Requirements				
1	Accelerated Solvent Extraction)ASE (System			
2	Ammonia distillation assembly/TKN Analyzer			
3	Analytical Balance 4/5 digit & 6 digit (Digital)			
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)			
5	Autoclave (*2 Nos)			
6	Bacteriological Incubators Stainless steel (*2 Nos)			
7	Bio safety cabinets			
8	BOD Incubators (2 nos.)			
9	Centrifuge			
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more			
11	Cyanide Distillation Assembly (3)			
12	Deep Freezer- Capacity 500 litre			
13	Laboratory Ball Mill Grinder			
14	Laboratory Grinder			
15	Laminar Flow bench for Microbiological analysis			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
16	Magnetic Stirrer with heating system (*2 Nos)			
17	Mechanical Shaker			
18	Membrane Filtration assembly with vacuum pump (2 nos.)			
19	Microbial culture refrigerator			
20	Microwave Digester with 16 vessels/ Hot Plate			
21	Muffle Furnace (*1 Nos), Range 1200 C			
22	Phenol distillation assembly (3)			
23	Plate counter, Manual/Automatic			
24	Digestion Chambers/ Fume hood			
25	Digital Thermometer & Humidity meter- All lab area			
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml			
27	Filtration Assembly with vacuum pump			
28	Fluoride Distillation Assembly (3)			
29	Arsenic / Fluoride Glass Distillation assemblies			
30	Glass Double Distillation Assembly /Water Purification System			
31	Heating mantles (2 nos.)			
32	Hot plates (small, Medium and Large) (*2 nos.)			
33	Thermo Hygrometer			
34	Imhoff Cone			
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)			
36	Refrigerators Big Size 300 litres or more, double door- 2 nos.			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
37	Rotary Evaporator (Buchi type) with water recirculating chiller			
38	Separating funnel shaker			
39	Soxhlet Apparatus			
40	Solid Phase Extraction (SPE) /SPME Extraction system			
41	Thermometer (Alcohol)			
42	Dry & wet bulb Thermometer			
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)			
44	Ultra sonic water bath- Capacity 3 litre			
45	Water Bath with temperature control (*2 Nos)			
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles			
D. Analytical Instruments at Environmental Laboratories				
a) Mandatory Requirements				
1.	Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA)			
2.	Binocular Stereo Zoom Microscope			
3.	Bomb Calorimeter			
4.	BTX Analyzer with BTX calibrator			
5.	Colony counter			
6.	Conductivity meter- 2 nos.			
7.	Environment conditioning chamber			
8.	Digital Burettes- 50 ml*2, 100 ml*2			
9.	Dissolved Oxygen Meter (Bench model)			
10.	Flame Photometer			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
11.	Flash Point Apparatus			
12.	Gas Chromatograph Mass Spectrometer			
13.	High Performance Liquid Chromatograph (HPLC)			
14.	Inductively Coupled Plasma (ICP) Spectrometer-OES			
15.	Ion Chromatograph Anion & Cations			
16.	Methane and Non Methane (NMHC) Analyzer			
17.	Microscope – 100x			
18.	Microscope Binocular Research			
19.	CO (NDIR based) Analyzer			
20.	Nephelometer (Turbidity Meter)			
21.	pH-Meter with combined electrode (3 point)- 2 nos.			
22.	Specific ion Analyzer with ion selective electrodes			
23.	Spectrophotometer Visible (Portable)			
24.	TKN Analyzer semi-automatic with aluminum block digester			
25.	UV-Vis Spectrophotometer			
26.	Moisture Content Analyzer			
b) Optional Requirements				
1	Automatic Titration Assembly			
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer			
3	EDXRF Analyzer/WDXRF Analyzer			
4	Fourier-transform infrared Spectrometer (FTIR)			
5	Flocculator (Jar testing apparatus)			
6	Toxic Gas Analyzer			
7	Organic Halogen (AOX/TOX) Analyzer			

S. No.	Name of Instrument / Equipment	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)
8	TOC Analyzer			
9	High Resolution Mass Spectrometer (HRGC-HRMS)			
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer			
11	X Ray Fluorescence (XRF) Spectrometer (Portable)			

PART III: DETAILS OF LABORATORIES ESTABLISHED UNDER THE WATER (P & CP) ACT, 1974 (as on 30.11.2025)

Laboratory established by the Board, as per Section 17 (2) of Water Act – Nos.				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board) - Nos								NABL Accreditation			EPA Recognition		
No. of Laboratories established / recognised	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	No. of remaining Laboratories Planned for Notification (out of those laboratories given in	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)	
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.		Govt.	Pvt.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)

Note: The list of the laboratory may be attached separately (Board, State Govt. and Private)

PART IV: DETAILS OF LABORATORIES ESTABLISHED UNDER THE AIR (P & CP) ACT, 1981 (as on 30.11.2025)

Laboratory established by the Board, as per Section 17 (2) of Air Act – Nos.				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Ait Act (other than those set up by Board) - Nos								NABL Accreditation			EPA Recognition		
No. of Laboratories established / recognised	No. of Laboratories (out of those given in column No. (1)) notified in Official Gazette	No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No.(1)).	Time line required for notification of Laboratories given in column No. (3) (in months)	No. of Laboratories established / specified		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)).		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 28(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 28(1)	
				Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.		Govt.	Pvt.		Govt.	Pvt.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)

Note: The list of the laboratory may be attached separately (Board, State Govt. and Private)

PART V: DETAILS OF LABORATORIES PARTICIPATED ON ANALYTICAL QUALITY CONTROL AND QUALITY ASSURANCE(AQC&QA) CONDUCTED BY CPCB IN RESPECT OF WATER QUALITY PARAMETERS

S. No.	Name of the Laboratory with address	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise
1													
2													
3													
4													
5													
6													

Note: 33rd Exercise (Metals) held in Feb,2021.,
34th Exercise (General and Physico-Chemical parameters) held in Dec,2021.
35th Exercise (Pesticides) held in July,2023
36th Exercise (General and Physico-Chemical parameters) held in Dec,2023.

Provide details of each Laboratories (Central, Regional/Zonal, District) in separate Row as given at S.No. 1,2,3…..,above, as applicable

PART VI: DETAILS OF LABORATORIES PARTICIPATED ON PROFICIENCY TESTING (PT) PERFORMANCE
(Information to be given for last 3 years)

S. No.	Name of Laboratory with address	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
1.		2022				
		2023				
		2024				
2.		2022				
		2023				
		2024				
3.		2022				
		2023				
		2024				

Note: Provide details of each Laboratories (Central, Regional/Zonal, District) in separate Row

Annexure-3

Table A: Status of filling the vacancy of posts by State Pollution Control Boards

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
1.	**Andhra Pradesh**	293	117	176	60.07	6	• Government accorded approval for filling of remaining 18 vacancies of the post of Analyst Gr.II vide G.O.Ms.No.56, Finance (HR.I. Plg. & Policy) Dept., dt.01.10.2025. • The exam for 36 Scientific and 61 Engineering direct vacancies (total 97 technical posts) was conducted on 25.03.2025 and 26.03.2025 in two phases; the results are awaited. • Out of 67 administrative vacancies, 02 Nos of Administration posts has been filled through deputation. A request has been sent to the Government for approval for 26 posts, which is presently awaited. • A total 48 promotion posts will be filled up as and when eligible candidates become available with the minimum qualifying service
2.	**Arunachal Pradesh**	27	27	0	0	NA	• No vacancy exists.
3.	**Assam**	264	222	42	15.91	6	• Certain Vacancies under promotion remain unfilled due to either backlog positions or incumbent not being eligible for promotion. • Letter are sent to the Government seeking approval to de-reserve the reserved post in order to clear the backlog. • Total 17 promotional posts are vacant owing to the non-availability of eligible candidates in the feeder cadre.

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
4.	**Bihar**	72	5	67	93.06	1	• The Bihar Public Service Commission, Patna, vide its letter no.- 3804 dated 18.12.2025 has informed that the recommendation for appointment shall be made available by January, 2026.
5.	**Chhattisgarh**	328	119	209	63.72	3 to 12	• A total of 13 posts of Chemist and 13 posts of Laboratory Assistant Grade-II, total 26 posts, are scheduled to be filled through a written examination to be conducted by Vyapam within the next three months. • 60 promotional posts remain vacant owing to non- availability of eligible candidates in the feeder cadre.
6.	**Goa**	159	130	29	18.24	6	• Direct recruitment is under process with the Engagement Agency
7.	**Gujarat**	794	289	505	63.60	Not provided	• The Recruiting Agency is the Constitutional Body and they deal with State Level Recruitment Procedures. GPCB is in constant touch with it. • 62 promotional posts remain vacant due to no eligible candidates in the feeder cadre
8.	**Haryana**	448	289	159	35.49	Not provided	• 29 posts were filled through direct recruitment. • 94 promotional posts are vacant owing to non- availability eligible candidates in the feeder cadre.
9.	**Himachal Pradesh**	375	241	134	35.73	12	• Requisition to fill up 10 posts was sent to the erstwhile HP Staff Selection Commission. (HPSSC) and Ex-Servicemen Cell. But the functioning of erstwhile HPSSC was suspended by the Govt. of HP vide orders dated 26.12.2022. Now fresh requisition has been sent to the newly created H.P. Rajya Chayan Aayog, Hamirpur. • Requisition for 16 posts has been sent to the newly created HP Rajya Chayan Aayog and Ex- Serviceman Cell and vacancies are likely to be filled up within one year. • 38 promotional posts are vacant due to no eligible candidates in the feeder cadre

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
10.	**Jharkhand**	271	24	247	91.14	Not provided	• Recruitment and Service Rules rectifications is under process and the recruitment will be started after approval and notification by the State Government.
11.	**Karnataka**	723	255	468	64.73	Not provided	• On 27th November 2025, Hon'ble High Court of Karnataka in Writ Petition No. 0200448/2025 has directed that no further notifications for recruitment or appointment on the basis of increased reservation would be issued till the disposal of the present petitions. • Departmental Promotion Committee meeting will be held after the verification of backlog posts for promotion from Social Welfare Department, GoK for posts belonging to Junior Scale Group-A, B, C & D posts. In this regard, verification of backlog posts is under progress. • 151 promotional posts are vacant owing to non- availability eligible candidates in the feeder cadre.
12.	**Kerala**	425	372	53	12.47	6	• Out of the 11 vacancies, appointment order was issued for 4 posts based on the advice received from the KPSC. 5 vacancies were already reported to PSC. 2 are to be reported. Expecting appointments within 6 months • 14 promotional posts are vacant owing to non- availability eligible candidates in the feeder cadre. • Timeline for filling direct recruitment posts is given as 6 months.
13.	**Madhya Pradesh**	1220	406	814	66.72	7	• Requisition for 18 posts of Scientist was forwarded to the Staff Selection Board, pursuant to which an advertisement was issued on 25.02.2025 and the recruitment process is underway. Likewise, the Staff Selection Board has issued an advertisement dated 28.10.2025 for 20 posts of Chemist and 11 posts of Laboratory Assistant, and the further selection process in respect thereof is presently pending at the Board level.

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
							• Demand letter was sent to the Staff Selection Board for 34 posts of Assistant Engineer (Environment) & Assistant Engineer (Computer) • 313 promotional posts are vacant due to no eligible candidates in the feeder cadre. • Hon'ble High Court, Jabalpur passed an order on 30.04.2016 stating that the plea for prospective overruling of the reservation in promotion under the 2002 Rules is negative. The case concerning reservation in promotion is currently pending before the Supreme Court.
14.	**Maharashtra**	839	458	381	45.41	Not provided	• The recruitment process for 64 direct posts is in the final stage and being carried out through a recruitment agency. • 69 promotional posts are vacant due to no eligible candidates in the feeder cadre. • Maharashtra Pollution Control Board (MPCB) submitted a revised staffing pattern of 1,310 posts to the Government of Maharashtra, which was approved by the High Power Committee in its meeting on 08.10.2024, the same was sanctioned by the Environment and Climate Change Department vide Government Resolution dated 29.01.2025.
15.	**Manipur**	119	40	79	66.38	12	• Streamlining of Recruitment Rules by the State Government is currently in progress. • State Government approval is awaited for filling of direct vacant posts. • 6 promotional posts are vacant due to no eligible candidates in the feeder cadre.
16.	**Meghalaya**	155	99	56	36.13	Not provided	• Recruitment under process. Extension of timeline is requested • Some posts to be filled once 1st Amendment of the Service Rules is approved • promotional posts are vacant due to non-eligible candidates in the feeder cadre.
17.	**Mizoram**	24	18	6	25	6 to 12	• Within 6 months – 12 months after the approval of the Government.

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
							• DP&AR(ARW) approval has been obtained for filling up of 4(four) posts i.e. Assistant Environmental Engineer, Scientist 'B', Junior Scientific Assistant and Jr. IT Assistant and currently, concurrence of Finance Department is awaited.
18.	**Nagaland**	17	17	0	0	NA	• All posts are filled.
19.	**Odisha**	463	180	283	61.12	Not provided	• The recruitment of 113 posts is under process
20.	**Punjab**	652	572	80	12.27	Not provided	• Recruitment through Punjab Public Service Commission and Punjab Subordinate Selection Service Board is being undertaken. Exam already held. Selection list is out. Appointment letters are being issued to the selected candidates. • Some posts could not be filled due to technical and Administrative reasons • 37 promotional posts are vacant due to no eligible candidates in the feeder cadre.
21.	**Rajasthan**	822	555	267	32.48	3 to 8	• The State Board has sent the post for recruitment of 50 Junior Assistants to Rajasthan Staff Selection Board on 29.8.2024 for filling up through Common Eligibility Test. The Common Eligibility Test has been conducted, result announced and second phase of exam scheduled in Aug 2026. Meanwhile Advertisement issued for hiring of retired personnel as per Govt. rules, which is under process. • Advertisementhasbeenfloatedon14.11.2025 for inviting online applications for direct recruitment on the 27post of Jr. Scientific Officer and 73 post of Jr. Env. Engineer from 26.11.2025 to 16.12.2025. 03 Posts and 04 posts respectively are of recruitment 2023-24 in process. 04 posts and 02 posts reserved in compliance of various orders passed by Hon'ble High court. • 108 promotional posts are vacant due to no eligible candidates in the feeder cadre.

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
22.	**Sikkim**	11	09	02	18.18	Not provided	• Vacant posts of 2 laboratory attendants are under consideration by the Administrative Department.
23.	**Tamil Nadu**	1017	558	459	45.13	4	• Letter sent to TNPSC for recruitment of 43 Assistant engineers. Will be completed before April 2026. • 10 post of Data Entry Operator and 5 post of programmer to be recruited. Ban for recruitment to be lifted by the Govt as per G.O. 108 dt.16.11.2021 • 49 posts were filled through direct recruitment. • Letters have been sent to TNPSC for recruitment of 58 Assistants, 17 Steno Typists (Grade III), 26 Typists, 11 Record Clerks, 2 Librarians (Grade II), and 4 Data Entry Operators, • 187 promotional posts are vacant due to no eligible candidates in the feeder cadre.
24.	**Telangana**	230	115	115	50	Not provided	• The Board has requested the Secretary; Telangana Public Service Commission vide Letters dt. 19.09.2024, 17.10.2024, 19.11.2024, 01.02.2025 & 24.06.2025 to fill the vacancies on priority basis as per the directions of Hon'ble NGT to comply with the directions of the Hon'ble Supreme Court. • Due to bifurcation of State, Seniority issue is there in the Board, after finalization of the seniority in the feeder category of Senior Environmental Scientist & Environmental Scientist, the post will be filled. • The TGPCB requested the Public Service Commission to issue a separate Notification at the earliest vide letter dated. 24.11.2025. • 20 promotional posts are vacant due to no eligible candidates in the feeder cadre.

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
25.	**Tripura**	29	20	9	31.03	Not provided	• Presently the vacant posts have been increased due to superannuation of few employees. The State Board has taken all necessary initiatives for tilling up of the Posts and the aforesaid posts will be filled up following all the statutory norms. • It is further submitted that, during 2021, the board has taken several initiatives including publication of Advertisement for recruitment to the vacant posts (One Junior Scientist and one Junior Environmental Engineer). However, due to change in recruitment policy of the State Government, the recruitment could not be done at that time. Now, the process of preparation of fresh Recruitment Rules as well as amendment of the existing rules have been completed from the side of TSPCB as per the new recruitment policy of the State Government and the said Recruitment Rules is under process for obtaining concurrence of the State Government. It is expected that the TSPCB will fill up the vacant posts after finalization of the recruitment Rules
26.	**Uttarakhand**	103	23	80	77.67	Not provided	• Proposal for finalizing the Service Rules is under consideration at State Government and will be finalised at the earliest and the vacancies will be filled up accordingly. • 29 promotional posts are vacant due to no eligible candidates in the feeder cadre.
27.	**Uttar Pradesh**	732	372	360	49.18	Not provided	• All the posts under Group ‘A’ are prescribed to be filled through promotion. However, officers who have completed the qualifying service required for promotion are not available. The process for relaxation of the qualifying service for promotion to the vacant posts of Chief Environment Officer is currently under process. • With regard to the vacant posts to be filled by direct recruitment for Group ‘B’, namely Assistant Environmental Engineer and Assistant Scientific Officer, in pursuance of the Government letter dated 09.09.2025, an MoU was signed with IIT Kanpur on 10.11.2025 for conducting the recruitment. Further, the process for the

S. No	Name of the SPCBs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts as on 30.11.2025	Vacancy as on 30.11.2025	% of vacant posts		
							First Amendment to the Uttar Pradesh Pollution Control Board Service Regulations, 1995 is under process. • For selection to 115 posts under Group 'C' to be filled by direct recruitment, the requisition is under process with the Uttar Pradesh Subordinate Services Selection Commission, Lucknow. The PET examination was conducted by the Commission on 07.09.2025. In order to complete the selection process for the various Group 'C' posts requisitioned by the Board, a request has been made by the Board to the Uttar Pradesh Subordinate Services Selection Commission through its letter dated 06.11.2025.
28.	**West Bengal**	309	171	138	44.66	10	• Proposal forwarded to the Govt. for approval for recruitment in 10 posts of Junior Scientist, 3 posts of Environmental Analyst and 2 posts of Laboratory Assistant and 7 posts of Laboratory Attendant. • Proposal forwarded to the Govt. for approval for recruitment in 4 posts of Assistant Environmental Engineer. • Proposal forwarded to the Govt. for approval for recruitment 1 post of Assistant Law Officer, 1 post of Programmer, 1 post of Computer Operator, 2 posts of Senior Accounts Clerk, 1 post of Accounts Clerk, 20 posts of Lower Division Assistant, 2 posts of Junior Environmental Assistant, 1 post of Information Officer, 3 posts of Stenographer, 1 post of Librarian & 30 posts of Group D • 32 promotional posts are vacant due to no eligible candidates in the feeder cadre.
	Sub Total (A)	**10921**	**5703**	**5218**	**47.78**		

Table B: Status of filling the vacancy of posts by Pollution Control Committees

S. No	Name of the PCCs	Status of Sanctioned posts in Number				The time line by which vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts	Current Vacancy	% of vacant posts		
1	**Andaman and Nicobar**	5	5	0	0	NA	• All posts are filled
2	**Chandigarh**	8	7	1	12.50	2	• Process of DPC for filling 01 promotional post has been initiated.
3	**Dadra Nagar Haveli and Daman & Diu**	2	2	0	0	NA	• The sanctioned posts remained vacant for over five years, have been abolished. • The department is in the process of creating new posts on a regular basis to address this gap. • Currently, the Pollution Control Committee, DNH&DD is depend on short term contractual staff.
4	**Delhi**	344	155	189	54.94	Not provided	• Appointment offers issued for Junior Lab Assistants and AEEs via UPSC, indicating partial completion. • 73 promotional posts are vacant and where promotion isn't feasible, posts are being filled through deputation. The same has advertised since July 2024, with recruitment expected in 2 to 3 months. • DSSSB is processing 84 Group-B/C posts, out of which exam held for 77 and recruitment expected to be completed • Recruitment/revival of posts like Account Officer, Environmental Engineers, and Senior Scientist • Some UDC/LDC candidates become eligible by April 2025 and others may be filled through deputation/contract and RRs for the same are under review.
5	**Jammu & Kashmir**	445	258	187	42.02	Not provided	• The Recruitment Rules of the Jammu and Kashmir Pollution Control Committee have been submitted to the Govt. of Jammu and Kashmir, for approval. Once the Recruitment Rules are approved and notified, thereafter, the Recruitment process for filling up both direct and promotion quota posts will be expedited.

S. No	Name of the PCCs	Status of Sanctioned posts in Number				The time line by which the vacancy will be filled (in months)	Remarks
		Sanctioned	Filled Posts	Current Vacancy	% of vacant posts		
6	**Ladakh**	2	2	0	0	NA	• At the time of bifurcation of the state into two Union Territories, no Scientific and Technical posts have been allocated to Ladakh Pollution Control Committee (LPCC) by the erstwhile J&K State. One (01) post of Senior Scientific Officer has been allocated by UT of J&K vide order No.: 109-JK(GAD) of 2023 dt: 27/01/2023 (Addendum to order No.: 449-LA(GAD) of 2023 dt: 11/12/2023. Vacant posts have been referred to Ladakh Sub-Ordinate Service Selection Staff Board (LSSSSB) vide No.: LPCC/UTL/RR/2024/223-224 dt: 18/12/2024. Only 1 Scientific Officer is serving in LPCC and proposal for creation of scientific/technical posts submitted to MoEF&CC for their concurrence in December 2024. • LPCC submitted the proposal for the creation and sanction of Scientific and Technical posts, to the MoEFCC, GoI vide communication No. Com/Secy/FE&E/UTL/2024/2025/225-31 dt: 17/12/2024.
7	**Lakshadweep**	5	5	0	0	NA	• All posts are filled. • The 5 posts sanctioned by the MoEF stand abolished as per Memorandum of Ministry of Finance vide F.No.71(E) contd-1 /2017(part-III) dated 04.01.2024
8	**Puducherry**	10	7	3	30	3	• Approval has been obtained for filling the promotional vacancy and the Departmental Promotion Committee meeting will be conducted shortly. • An advertisement for the Engineering deputation post was published on 28.12.2024, and the advertisement for the Scientific deputation post is expected to be published shortly. • 1 promotional post is vacant due to no eligible candidates in the feeder cadre.
Subtotal (B)		**821**	**441**	**380**	**46.28**		
Total (A+B)		**11,742**	**6,144**	**5,598**	**47.67**		

Annexure-4

Table C: Details of Laboratories Established Under the Water Act, 1974

Name of SPCB / PCC	Established by the Board, as per Section 17 (2) of Water Act				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board)								NABL Accreditation			EPA Recognition		
	No. of Laboratories established / recognised	No. of Laboratories notified in Official Gazette	No. of remaining Laboratories Planned for Notification	Time line required for notification of Laboratories (in months)	No. of Laboratories established / specified		No. of Laboratories notified in Official Gazette		No. of remaining Laboratories Planned for Notification		Time line required for notification of Laboratories (months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)	
					Govt	Pvt	Govt	Pvt	Govt	Pvt	Govt	Pvt		Govt	Pvt		Govt	Pvt
A	**State Pollution Control Boards**																	
Andhra Pradesh	5	5	0	NA	-	-	-	-	-	-	-	-	3	-	-	-	-	-
Arunachal Pradesh	2	0	2	18	0	0	0	0	0	0	0	0	2	0	0	2	0	0
Assam	5	0	5	6	-	-	-	-	-	-	-	-	1	1		1		
Bihar	1	0	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Chhattisgarh	7	7	0	NA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Goa	1	0	-	-	1	0	0	0	0	0	0	0	1	0	0	0	0	0
Gujarat	9	9	0	NA	1	-	1	-	NA	-	NA	-	6	1	-	1	0	-
Haryana	4	0	4	6	1	0	1	0	1	0	6	0	3	0	0	0	0	0
Himachal Pradesh	6	5	1	3	1	-	1	-	-	-	-	-	3	1	-	0	-	-
Jharkhand	16	0	16	36	5	16	0	0	0	0	-	36	0	0	16	0	0	2
Karnataka	9	1	8	24	9	-	1	-	8	-	24	-	1	1	-	1	1	-

Name of SPCB / PCC	Established by the Board, as per Section 17 (2) of Water Act				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board)								NABL Accreditation			EPA Recognition		
	No. of Laboratories established / recognised	No. of Laboratories notified in Official Gazette	No. of remaining Laboratories Planned for Notification	Time line required for notification of Laboratories (in months)	No. of Laboratories established / specified		No. of Laboratories notified in Official Gazette		No. of remaining Laboratories Planned for Notification		Time line required for notification of Laboratories (months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)	
					Govt	Pvt	Govt	Pvt	Govt	Pvt	Govt	Pvt		Govt	Pvt		Govt	Pvt
Kerala	16	-	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-	-
Madhya Pradesh	11	11	0	NA	-	-	-	-	-	-	-	-	6	-	-	1	-	-
Maharashtra	8	8	0	NA	8	0	8	0	0	0	0	-	8	8	-	8	6	-
Manipur	1	0	1	24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Meghalaya	4	1	3	6	1	-	1	-	-	-	-	-	4	1	-	0	0	-
Mizoram	1	0	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	1	0	-	-	1	-		-	-	-	-	-	-	-	-	-	-	-
Odisha	12	0	12	12	1	0	1	0	0	0	0	0	1	1	0	0	1	0
Punjab	3	0	3	12	-	-	-	-	-	-	-	-	1	-	-	0	-	-
Rajasthan	25	0	25	11	1	-	1	-	-	-	-	-	14	1	-	-	-	-
Sikkim	1	1	0	NA	0	0	0	0	0	0	NA	NA	1	0	0	0	0	0
Tamil Nadu	18	0	18	6	18	0	0	0	18	0	6	0	5	0	0	1	0	0
Telangana	3	1	2	6	2	-	2	-	-	-	-	-	1	2	-	1	1	-
Tripura	3	0	3	12	3	0	0	0	0	0	12	0	0	21	0	0	0	0
Uttarakhand	4	0	4	12	-	-	-	-	-	-	-	-	1	-	-	0	-	-

Name of SPCB / PCC	Established by the Board, as per Section 17 (2) of Water Act				Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than those set up by Board)								NABL Accreditation			EPA Recognition		
	No. of Laboratories established / recognised	No. of Laboratories notified in Official Gazette	No. of remaining Laboratories Planned for Notification	Time line required for notification of Laboratories (in months)	No. of Laboratories established / specified		No. of Laboratories notified in Official Gazette		No. of remaining Laboratories Planned for Notification		Time line required for notification of Laboratories (months)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)		No. of Board's Laboratories 17 (2)	No. of State Water Laboratories 52(1)	
					Govt	Pvt	Govt	Pvt	Govt	Pvt	Govt	Pvt		Govt	Pvt		Govt	Pvt
Uttar Pradesh	23	1	-	-	1	0	0	0	0	0	0	0	18	1	0	1	1	0
West Bengal	6	6	0	NA	6	NA	6	NA	NA	NA	NA	NA	2	2	NA	1	1	NA
Sub Total (A)	205	56	107		60	16	23	0	27	0			83	41	16	19	11	2
B	**Pollution Control Committees**																	
Andaman & Nicobar	0	0	0	NA	0	3	0	0	0	0	0	0	0	0	0	0	0	0
Chandigarh	1	0	1	6	1	0	1	NA	NA	NA	NA	NA	1	1	0	0	1	0
DNH D&D	1	0	1	12	0	0	0	0	0	0	0	0	1	0	0	0	0	0
Delhi	1	1	0	NA	0	0	0	0	0	0	NA	NA	0	NA	NA	0	NA	NA
Jammu and Kashmir	2	0	2	6	2	0	0	0	2	0	6	0	0	0	0	0	0	0
Ladakh	0	0	0	NA	0	0	NA	NA	NA	NA	NA	NA	0	0	0	0	0	0
Lakshadweep	2	1	-	-	0	0	1	0	0	0	NA	0	0	0	0	0	0	0
Puducherry	1	0	-	-	1	-	-	-	-	-	-	-	1	1	-	-	-	-
Sub Total (B)	8	2	4		4	3	2	0	2	0			3	2	0	0	1	0
Total (A+B)	213	58	111		64	19	25	0	29	0			86	43	16	19	12	2

Table D: Details of Laboratories Established Under the Air Act, 1981

Name of SPCB / PCC	Established by the Board, as per Section 17 (2) of Air Act				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Air Act (other than those set up by Board)								NABL Accreditation			EPA Recognition		
	No. of Laboratories established / recognised	No. of Laboratories notified in Official Gazette	No. of remaining Laboratories Planned for Notification	Time line required for notification of Laboratories (in months)	No. of Laboratories established / specified		No. of Laboratories notified in Official Gazette		No. of remaining Laboratories Planned for Notification		Time line required for notification of Laboratories (months)		No. of Board's Laboratories 17 (2)	No. of State Air Laboratories 28(1)		No. of Board's Laboratories 17 (2)	No. of State Air Laboratories 28(1)	
					Govt	Pvt	Govt	Pvt	Govt	Pvt	Govt	Pvt		Govt	Pvt		Govt	Pvt
A	**State Pollution Control Boards**																	
Andhra Pradesh	5	5	0	NA	-	-	-	-	-	-	-	-	3	-	-	-	-	-
Arunachal Pradesh	2	0	2	18	0	0	0	0	0	0	0	0	2	0	0	2	0	0
Assam	5	0	5	6	-	-	-	-	-	-	-	-	1	1		1		
Bihar	1	0	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Chhattisgarh	7	7	0	NA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Goa	1	0	-	-	1	0	0	0	0	0	0	0	1	0	0	0	0	0
Gujarat	9	9	0	NA	1	-	1	-	NA		NA		6	1		1	0	
Haryana	4	0	4	6	1	0	1	0	1	0	6	0	3	0	0	0	0	0
Himachal Pradesh	6	5	1	3	1	-	1	-	-	-	-	-	3	1	-	0	-	-
Jharkhand	16	0	16	36	5	16	0	0	NA	0		36	0	0	16	0	0	2
Karnataka	9	1	8	24	9	-	1	-	8	-	24	-	1	1	-	1	1	-
Kerala	16	0	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-	-

Name of SPCB / PCC	Established by the Board, as per Section 17 (2) of Air Act				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Air Act (other than those set up by Board)								NABL Accreditation			EPA Recognition		
	No. of Laboratories established / recognised	No. of Laboratories notified in Official Gazette	No. of remaining Laboratories Planned for Notification	Time line required for notification of Laboratories (in months)	No. of Laboratories established / specified		No. of Laboratories notified in Official Gazette		No. of remaining Laboratories Planned for Notification		Time line required for notification of Laboratories (months)		No. of Board's Laboratories 17 (2)	No. of State Air Laboratories 28(1)		No. of Board's Laboratories 17 (2)	No. of State Air Laboratories 28(1)	
					Govt	Pvt	Govt	Pvt	Govt	Pvt	Govt	Pvt		Govt	Pvt		Govt	Pvt
Madhya Pradesh	11	11	0	NA	-	-	-	-	-	-	-	-	6	-	-	1	-	-
Maharashtra	8	8	0	0	8	0	8	0	0	0	0	-	8	8		8	6	-
Manipur	1	0	1	24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Meghalaya	4	1	3	6	1	-	1	-	-	-	-	-	4	1	-	0	0	-
Mizoram	1	0	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	1	0	-	-	1	-		-	-	-	-	-	-	-	-	-	-	-
Odisha	12	0	12	12	1	0	1	0	0	0	0	0	1	1	0	0	1	0
Punjab	3	0	3	12	-	-	-	-	-	-	-	-	1	-	-	0	-	-
Rajasthan	25	0	25	11	1	-	1	-	-	-	-	-	14	1	-	-	-	-
Sikkim	1	1	0	NA	0	0	0	0	0	0	NA	NA	1	0	0	0	0	0
Tamil Nadu	18	0	18	6	18	0	0	0	18	0	6	0	5	0	0	1	0	0
Telangana	3	1	2	6	2	-	2	-	-	-	-	-	1	2	-	1	1	-
Tripura	3	0	3	12	3	0	0	0	0	0	12	0	0	21	0	0	0	0
Uttarakhand	4	0	4	12	-	-	-	-	-	-	-	-	1	-	-	0	-	-
Uttar Pradesh	23	1	-	-	1	0	0	0	0	0	0	0	18	1	0	1	1	0
West Bengal	6	6	0	NA	6	NA	6	NA	NA	NA	NA	NA	2	2	NA	1	1	NA

Name of SPCB / PCC	Established by the Board, as per Section 17 (2) of Air Act				Laboratories / Institutes specified by State Govt., as State Air Laboratory as per Section 28 (1) of Air Act (other than those set up by Board)								NABL Accreditation			EPA Recognition		
	No. of Laboratories established / recognised	No. of Laboratories notified in Official Gazette	No. of remaining Laboratories Planned for Notification	Time line required for notification of Laboratories (in months)	No. of Laboratories established / specified		No. of Laboratories notified in Official Gazette		No. of remaining Laboratories Planned for Notification		Time line required for notification of Laboratories (months)		No. of Board's Laboratories 17 (2)	No. of State Air Laboratories 28(1)		No. of Board's Laboratories 17 (2)	No. of State Air Laboratories 28(1)	
					Govt	Pvt	Govt	Pvt	Govt	Pvt	Govt	Pvt		Govt	Pvt		Govt	Pvt
Sub Total (A)	205	56	107		60	16	23	0	27	0			83	41	16	19	11	2
B	**Pollution Control Committees**																	
Andaman & Nicobar	0	0	0	NA	0	3	0	0	0	0	0	0	0	0	0	0	0	0
Chandigarh	1	0	1	6	1	0	1	NA	NA	NA	NA	NA	1	1	0	0	1	0
DNH D&D	1	0	1	12	0	0	0	0	0	0	0	0	1	0	0	0	0	0
Delhi	1	1	0	NA	0	0	0	0	0	0	NA	NA	0	NA	NA	0	NA	NA
Jammu and Kashmir	2	0	2	6	2	0	0	0	2	0	6	0	0	0	0	0	0	0
Ladakh	0	0	0	NA	0	0	NA	NA	NA	NA	NA	NA	0	0	0	0	0	0
Lakshadweep	2	1	-	-	0	0	1	0	0	0	NA	0	0	0	0	0	0	0
Puducherry	1	0	-	-	1	-	-	-	-	-	-	-	1	1	-	-	-	-
Sub Total (B)	8	2	4		4	3	2	0	2	0			3	2	0	0	1	0
Total (A+B)	213	58	111		64	19	25	0	29	0			86	43	16	19	12	2

Annexure-5

Table E: List of Parameters and Laboratory Instruments/Equipment for Environmental Monitoring

I. Environmental Parameters	
A. Sample Matrix / Group of Water and Wastewater (67 Parameters)	
(a) Physical Tests	1. Temperature 2. Colour 3. pH 4. Turbidity 5. Conductivity 6. Total Solids 7. Total Dissolved Solids (TDS) 8. Total Suspended Solids (TSS)
(b) Inorganic Tests	
(i) General & Non-metallic	1. Alkalinity 2. Chloride 3. Cyanide 4. Dissolved oxygen 5. Nitrite nitrogen 6. Nitrate nitrogen 7. Ammonical nitrogen 8. Fluoride 9. Hardness (Total) 10. Calcium 11. Magnesium 12. Phosphate 13. Sulphate 14. Sulphide 15. Total Residual chlorine (TRC)
(ii) Trace Metals Tests	1. Aluminium (Al) 2. Arsenic (As) 3. Total Barium 4. Boron 5. Chromium (Cr) Hexavalent 6. Chromium (Cr) Total 7. Cadmium (Cd) 8. Cobalt (Co) 9. Copper (Cu) 10. Iron (Fe) 11. Lead (Pb) 12. Manganese (Mn) 13. Mercury (Hg) 14. Nickel (Ni) 15. Potassium (K) 16. Sodium (Na) 17. Vanadium (V) 18. Zinc (Zn) 19. Selenium (Se)

(c) Organics (General) and Trace Organics Tests	1. Biological Oxygen Demand (BOD) 2. Chemical oxygen demand (COD) 3. Oil & Grease 4. Phenolic Compounds as C_6H_5OH 5. Benzopyrene **6. Pesticides** **a) Organochlorine Pesticides (OCPs) Tests** i. Aldrin ii. Alpha Endosulphan iii. p,p'-DDT iv. Alpha-HCH v. Beta HCH vi. Beta Endosulphan vii. Gama-HCH viii. o,p'-DDT ix. p,p'-DDE **b) Organophosphorus Pesticides** i. Malathion ii. Methyl parathion iii. Chlorpyriphos iv. Dimethoate v. Dieldrin vi. Ethion (OPPs)
(d) Microbiological Tests	1. Total Coliform 2. Faecal Coliform 3. Coli 4. Faecal Streptococci
(e) Toxicological Tests	1. Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)
B. Sample Matrix / Group of Solid / Solid Waste (15 Parameters)	
(a) Soil / Sediment / Compost Tests	1. Cation Exchange Capacity (CEC) 2. Electrical Conductivity (EC) 3. Organic carbon (Chemical Method 4. pH 5. Soil moisture 6. Total nitrogen **7.** Metals by digestion (As, Cd, Cr, Pb, Ni etc.)
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests	1. Corrosivity 2. Ignitability (Flash Point) 3. Loss on Drying at 1050C (% Moisture Content) 4. Loss on Drying at 5500C (% Organic Content) 5. pH 6. Organic carbon/matter (Chemical Method) 7. Calorific Value 8. Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)
C. Sample Matrix / Group of Analytes: Air (28 Parameters)	
(a) Ambient Air	1. Nitrogen dioxide as NO2 2. Sulphur dioxide (SO2 3. Particulate matter (PM10) 4. Particulate matter (PM2.5) 5. Carbon Monoxide 6. Ozone 7. Benzene 8. Ammonia

	9. Metals in Particulate Matter Pb 10. Metals in Particulate Matter, As 11. Metals in Particulate Matter, Ni 12. Particulate Benzo-a-Pyrene (BaP)
(b) Stack Gas / Stationary Source Emission	1. Particulate Matter 2. Sulphur Dioxide 3. Carbon Dioxide 4. Carbon Monoxide (NDIR based Method) 5. Temperature 6. Moisture 7. Oxygen 8. Oxides of Nitrogen 9. Halides (HCL/HF)
(c) Noise Level	1. Ambient Noise level measurement (20 to 140 dB) 2. Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)
(d) Meteorological Monitoring	1. Ambient Temperature 2. Wind direction 3. Wind speed 4. Relative Humidity 5. Mixing Height
II List of Instruments/Equipment for Environmental Monitoring	
Category	**Name of Instrument / Equipment**
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes	1. Portable / Pen type pH meter / pH strip 2. Portable Dissolved Oxygen Meter / Field Fixing using chemicals 3. Electrical Conductivity meter pen type 4. Flow meter / Physical flow measuring 5. GPS / Mobile with GPS app 6. Ice Box (2 nos.) (150 litre & 100 litre capacities) 7. Thermometer 8. Stainless steel bucket with nylon rope and mug 9. Ground water level measuring device 10. Scoop / shovel 11. Auger / core sampler
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring	1. Fine dust samplers PM2.5 (*4 Nos) 2. Respirable Dust Sampler PM 10 (* 4 Nos) 3. High Volume Sampler (SPM) (4 Nos) 4. Handy Sampler with set of glass impingers (*2 Nos) 5. Low Volume Sampler (LVS) 6. Tedler bags different sizes 7. Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc. 8. Nitrogen Cylinder portable 9. Activated Charcoal tubes/ Tenex 10. Barometer (Digital) 11. Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers 12. Modified S Type Stainless steel Pitot tube (Standard length) with Assembly 13. Monoblock type, rotary design vacuum pump 14. Orsat Apparatus

	15. Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity 16. Stainless steel heated Sampling Probes with thimble holders short and long 17. Flue Gas analyzer 18. Thermometer/ Thermocouple 19. Calibrator for Noise Meters 20. Digital Sound level (Noise) Metres 21. Portable TOC Analyzer for emission monitoring. 22. Polyurethane Foam PUF Sampler
C. List of Equipment required for processing of Environmental Samples:	1. Accelerated Solvent Extraction (ASE) System 2. Ammonia distillation assembly/TKN Analyzer 3. Analytical Balance 4/5 digit & 6 digit (Digital) 4. Aquarium for Toxicity bioassay test with complete accessories (*4 Nos) 5. Autoclave (*2 Nos) 6. Bacteriological Incubators Stainless steel (*2 Nos) 7. Bio safety cabinets 8. BOD Incubators (2 nos.) 9. Centrifuge 10. COD Digestion heated Blocks (2) with capacity 16 nos. or more 11. Cyanide Distillation Assembly (3) 12. Deep Freezer- Capacity 500 litre 13. Laboratory Ball Mill Grinder 14. Laboratory Grinder 15. Laminar Flow bench for Microbiological analysis 16. Magnetic Stirrer with heating system (*2 Nos) 17. Mechanical Shaker 18. Membrane Filtration assembly with vacuum pump (2 nos.) 19. Microbial culture refrigerator 20. Microwave Digester with 16 vessels/ Hot Plate 21. Muffle Furnace (*1 Nos), Range 1200 C 22. Phenol distillation assembly (3) 23. Plate counter, Manual/Automatic 24. Digestion Chambers/ Fume hood 25. Digital Thermometer & Humidity meter- All lab area 26. Dispensers (Various capacities) up to 5, 10, 25 & 50 ml 27. Filtration Assembly with vacuum pump 28. Fluoride Distillation Assembly (3) 29. Arsenic / Fluoride Glass Distillation assemblies 30. Glass Double Distillation Assembly /Water Purification System 31. Heating mantles (2 nos.) 32. Hot plates (small, Medium and Large) (*2 nos.) 33. Thermo Hygrometer 34. Imhoff Cone 35. Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no) 36. Refrigerators Big Size 300 litres or more, double door- 2no 37. Rotary Evaporator (Buchi type) with water recirculating chiller 38. Separating funnel shaker 39. Soxhlet Apparatus 40. Solid Phase Extraction (SPE) /SPME Extraction system 41. Thermometer (Alcohol) 42. Dry & wet bulb Thermometer

	43. Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle) 44. Ultra sonic water bath- Capacity 3 litre 45. Water Bath with temperature control (*2 Nos) **46.** Water Bath with temp. for mercury sample digestion- 20 BOD Bottles
D. nalytical Instruments at Environmental Laboratories	1. Atomic Absorption spectrometer (AAS)- Flame, Hydride & Graphite Tube Atomizer (GTA) 2. Binocular Stereo Zoom Microscope 3. Bomb Calorimeter 4. BTX Analyzer with BTX calibrator 5. Colony counter 6. Conductivity meter- 2 nos. 7. Environment conditioning chamber 8. Digital Burettes- 50 ml*2, 100 ml*2 9. Dissolved Oxygen Meter (Bench model) 10. Flame Photometer 11. Flash Point Apparatus 12. Gas Chromatograph Mass Spectrometer 13. High Performance Liquid Chromatograph (HPLC) 14. Inductively Coupled Plasma (ICP) Spectrometer-OES 15. Ion Chromatograph Anion & Cations 16. Methane and Non Methane (NMHC) Analyzer 17. Microscope – 100x 18. Microscope Binocular Research 19. CO (NDIR based) Analyzer 20. Nephelometer (Turbidity Meter) 21. pH-Meter with combined electrode (3 point)- 2 nos. 22. Specific ion Analyzer with ion selective electrodes 23. Spectrophotometer Visible (Portable) 24. TKN Analyzer semi-automatic with aluminum block digester 25. UV-Vis Spectrophotometer 26. Moisture Content Analyzer

Annexure-6

Table F: Details of Laboratories Participated On Analytical Quality Control conducted in Respect of Water Quality Parameters by CPCB

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
1.	**Andhra Pradesh**												
i	Zonal Laboratory – Visakhapatnam	18	11	11	18	9	2	-	2	88.8	100	-	100
ii	Zonal Laboratory – Vijayawada	18	11	11	18	-	11	-	-	-	100	-	-
iii	Zonal Laboratory – Kurnool	18	11	11	18	-	2	-	2	-	100	-	*
2	**Arunachal Pradesh**	Not Participated											
3	**Assam**												
i	Central Laboratory, Guwahati	18	11	11	18	-	11	-	14	-	81.81	-	83.33
4	**Bihar**												
i.	Central Laboratory, Patna	18	11	11	18	-	-	-	15	-	-	-	80
5	**Chhattisgarh ECB**	Not Participated											
6	**Goa**												
i.	Centtral Lab, Saligao-Bardez	18	11	11	18	-	-	-	18	-	-	-	77.78
7	**Gujarat**												
i	Central Laboratory, Gandhinagar	18	11	11	18	9	11	-	-	#	100	-	-

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
ii	Regional Laboratory, Surat	18	11	11	18	-	10	-	-	-	100	-	-
iii	Regional Laboratory, Vapi	18	11	11	18	-	11	-	-	-	81.82	-	
iv	Regional Laboratory, Bharuch	18	11	11	18	-	11	-	-	-	100	-	-
v	Regional Laboratory-Vadodara	18	11	11	18	-	11	-	-	-	95.45	-	-
vi	Regional Laboratory, Rajkot	18	11	11	18	-	11	-	-	-	86.36	-	-
vii	Gujarat Environment Management Institute, Gandhinagar	18	11	11	18	9	11	-	18	100	68.18	-	88.89
8	**Haryana**	Not Participated											
9	**Himachal Pradesh**												
i	Central Laboratory, Parwanoo	18	11	11	18	9	10	-	-	61.11	50	-	-
ii	Regional Laboratory, Dharamshala	18	11	11	18	9	10	-	-	61.11	40.91	-	-
iii	Regional Laboratory, Paonta Sahib	18	11	11	18	8	11	-	-	83.33	95.45	-	-
iv	Regional Laboratory, Shimla	18	11	11	18	18	-	-	-	77.78	-	-	-
v	Regional Laboratory, Sundernagar	18	11	11	18	9	11	-	-	66.67	90.91	-	-
vi	Regional Laborator, Una	18	11	11	18	-	-	-	-	-	-	-	-
10	**Jharkhand**												

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
i.	Vision Earth Consultancy (OPC) Pvt Ltd. ,Ashok Nagar	18	11	11	18	-	-	-	18	-	-	-	83.33
11	**Karnataka**												
i	Central Environmental Laboratory, Bengaluru	18	11	11	18	9	-	7	18	50	-	87.5	77.7
ii	Central Environmental Laboratory-2, Davanagere	18	11	11	18	-	-	-	18	-	-	-	72.22
iii	Regional Laboratory, Dharwad	18	11	11	18	-	11	-	18	-	77.27	-	88.89
iv	Regional Laboratory, Mysore	18	11	11	18	-	11	-	18	-	86	-	100
v	Regional laboratory-Hassan	18	11	11	18	-	-	-	18	-	-	-	94.44
vi	Regional laboratory, Mangaluru	18	11	11	18	-	-	-	18	-	-		44.4
12	**Kerala**												
i	Central Lab – Ernakulum	18	11	11	18	9	11	7	-	77.78	63.64	85.71	#
13	**Madhya Pradesh**												
i	Central Laboratory, Bhopal	18	11	11	18	9	11	6	18	77.78	86.36	54.54	83.33
ii	Regional Lab, Ujjain	18	11	11	18	8	11	-	-	88.88	9.91	-	-
iii	Regional Lab, Indore	18	11	11	18	-	11	-	18	--	77.27	-	77.22

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
14	**Maharashtra**												
i	Central Laboratory, Mumbai	18	11	11	18	-	11	-	18	-	95.45	-	100
ii	Regional Laboratory, Pune	18	11	11	18	9	11	-	18	100%	95.45	-	77.78
iii	Regional Laboratory, Thane	18	11	11	18	-	-	-	19	-	-	-	89.47
iv	Regional Laboratory, Nagpur	18	11	11	18	12	-	-	18	66.67	-	-	83.33
v	Regional Laboratory, Nashik	18	11	11	18	9	11	-	-	61	100	-	-
vi	Regional Laboratory, Chhatrapati Sambhajinagar	18	11	11	18	-	-	-	19	-	-	-	*
vii	Regional Laboratory, Ratnagiri	18	11	11	18	9	11	-	-	*	68.18	-	-
viii	Regional Laboratory, Chandrapur	18	11	11	18	-	-	-	1	-	-	-	100
15	**Manipur**	Not Participated											
16	**Meghalaya**												
i	Central Lab	18	11	11	18	9	11	-	18	44.94	59.09	-	72.22
17	**Mizoram**												
i	Central Laboratory, Khatla, Aizawl	18	11	11	18	-	11	-	-	-	11	-	-
18	**Nagaland**												

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
i	Central Laboratory, Dimapur	18	11	11	18	-	-	-	13	-	-	-	33.33
19	**Odisha**												
i	Central Laboratory, Odisha	18	11	11	18	8	11	-	19	50	77.27	-	78.95
20	**Punjab SPCB**												
i	Head Office Water lab, Patiala	18	11	11	18	-	-	-	18	-	-	-	100
21	**Rajasthan SPCB**												
i	Central Laboratory, Jaipur	18	11	11	18	-	11	-	-	-	68.18	-	-
ii	Regional Laboratory, Alwar	18	11	11	18	-	11	-	-	-	95.45	-	-
iii	Regional Laboratory, Kota	18	11	11	18	-	11	-	-	-	54.55	-	-
iv	Regional laboratory, Jodhpur	18	11	11	18	-	11	-	-	-	63.64	-	-
v	Regional laboratory, Udaipur	18	11	11	18	-	11	-	-	-	*	-	-
22	**Sikkim SPCB**	Not Participated											
23	**Tamil Nadu SPCB**												
i.	Advanced Environmental Laboratory, Chennai	18	11	11	18	9	9	-	19	77.78	63.64	-	57.89
ii.	Advanced Environmental Laboratory, Coimbatore	18	11	11	18	8	-	-	18	50.00	-	-	50.00

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
iii.	Advanced Environmental Laboratory, Cuddalore	18	11	11	18	6	-	-	18	33.33	-	-	94.44
iv.	Advanced Environmental Laboratory, Madurai	18	11	11	18	8	11	-	18	44.44	18.18	-	72.22
v.	Advanced Environmental Laboratory, Salem	18	11	11	18	9	11	-	18	77.78	50	-	72.22
vi.	Advanced Environmental Laboratory, Tirunelveli	18	11	11	18	-	-	-	18	-	-	-	66.67
vii.	Advanced Environmental Laboratory, Trichy	18	11	11	18	9	11	-	17	83.33	45.45	-	94.44
viii.	Advanced Environmental Laboratory,Vellore	18	11	11	18	9	11	-	18	55.56	27.27	-	72.22
ix.	District Environmental Laboratory, Ambattur	18	11	11	18	-	-	-	18	-	-	-	66.67
x.	District Environmental Laboratory, Dindigul	18	11	11	18	-	-	-	18	-	-	-	83.33
xi.	District Environmental Laboratory, Hosur.	18	11	11	18	-	-	-	18	-	-	-	44.44
xii.	District Environmental Laboratory, Arumbakkam	18	11	11	18	-	-	-	17	-	-	-	61.11
xiii.	District Environmental Laboratory, Chengalpattu	18	11	11	18	-	-	-	18	-	-	-	61.11

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
xiv.	District Environmental Laboratory, Perundurai	18	11	11	18	-	-	-	18	-	-	-	72.22
xv.	District Environmental Laboratory, Thoothukudi	18	11	11	18	-	-	-	18	-	-	-	72.22
xvi.	District Environmental Laboratory, Tiruppur	18	11	11	18	-	-	-	18	-	-	-	77.78
24	**Telangana SPCB**												
i.	Central Laboratory, Hyderabad	18	11	11	18	13	11	-	18	100	100	-	94.4
ii.	Zonal Laboratory, Warangal	18	11	11	18	-	10	-	-	-	72.72	-	-
iii.	Zonal Laboratory, RC Puram	18	11	11	-	-	11	-	-	-	50	-	-
25	**Tripura SPCB**	Not Participated											
26	**Uttarakhand SPCB**	Not Participated											
27	**Uttar Pradesh SPCB**												
i.	Central Laboratory, Lucknow	18	11	11	18	8	-	-	18	68.75	-	-	100
28	**West Bengal SPCB**												
i.	Central Laboratory, Kolkata	18	11	11	18	9	11	-	18	55.56	63.64	-	83.33
ii.	Barrackpur Regional Laboratory, 24-Parganas	18	11	11	18	9	11	-	18	100	86.36	-	94.44

S. No.	Name of the Laboratory of SPCBs /PCCs	No. of Parameters in AQC Exercise				Number of Parameters Attempted				% Parameters Successful			
		33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)	33rd AQC Exercise (Feb,2021)	34th AQC Exercise (Dec,2021)	35th AQC Exercise (July,2023)	36 th AQC Exercise (Dec,2023)
29	**Andaman and Nicobar PCC**	Not Participated											
30	**Chandigarh PCC**	Not Participated											
31	**Dadra, Nagar Haveli, Daman and Diu PCC**	Not Participated											
32	**Delhi PCC**	Not Participated											
33	**Jammu & Kashmir PCC**												
i.	Regional Water Lab, Jammu	18	11	11	18	-	-	-	17	-	-	-	72.22
34	**Ladakh PCC**	Not Participated											
35	**Lakshadweep PCC**	Not Participated											
36	**Puducherry PCC**	Not Participated											

Note: '-' means Not Participated, '*' means Result Awaited, '#' means sample not received.

Annexure-7

Table G: Details of Laboratories Participated on PROFICIENCY TESTING (PT) Performance

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
Andhra Pradesh SPCB						
1	Zonal Laboratory - Visakhapatnam	2022	Green Economy Initiative Private Limited, Mohali, Punjab	-	-	-
		2023		39	39	39
		2024		-	-	-
2	Zonal Laboratory - Vijayawada	2022		62	11	11
		2023			23	22
		2024			29	21
3	Zonal Laboratory - Kurnool	2022		-	-	-
		2023		60	11	10
		2024			2	Result awaited
Arunachal Pradesh SPCB						
1	-	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Assam PCB						
1	Central Laboratory, Guwahati	2022	Global PT Provider Pvt. Ltd.	69	9	9
		2023		69	8	8
		2024		69	18	15
2		2022	Green Economy Initiatives Pvt. Ltd	69	2	2
		2023		69	3	2
		2024		69	3	3
Bihar PCB						
1	Central Laboratory, Patna.	2022	-	-	-	-
		2023	-	-	-	-
		2024	CSIR- National Physical Laboratory, New Delhi	10	10	Result awaited.

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
Chhattisgarh ECB						
1	-	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Goa SPCB						
1	Goa State Pollution Control Board, Goa	2022	SCS Enviro Services Pvt. Ltd.	76	8	7
		2023	Green Economy Initiatives Pvt. Ltd.	76	9	8
		2024		76	29	29
Gujarat SPCB						
1	Central Laboratory Gandhinagar	2022	-	-	-	-
		Jun -2023	Horizon Analytical Laboratory Pvt. Ltd.	128	23	21
		2023	Envirocare Labs Pvt. Ltd.	3	3	3
		2024	Crystal Quality PT Provider	63	4	3
2	Regional Laboratory, Vapi	2022	Global PT Provider Privet Limited, New Delhi	58	5	5
		2023	Green Economy initiatives Privet Limited (Air) Mohali, Punjab	58	2	2
		2024	Horizon Analytical Lab Pvt. Ltd Pune, Maharashtra	58	9	9
3	Regional Laboratory, Surat.	2022	----	-----	----	----
		2023	Green Economy Initiatives Pvt. Ltd. Mohali, Panjab	2	2	2
		2024	--	--	--	--
4	Regional Laboratory, Bharuch.	2022	Green Economy Initiatives Pvt.Ltd, Mohali, Punjab	67	2	2
				67	9	9
		2023		67	3	3

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
				67	9	9
		2024			2	Results Awaited
					9	Results Awaited
5	Regional Laboratory, Vadodara.	March-2022	Aashvi PT & Analytical services pvt ltd	83	1	1
		February-2023	Global PT Provider PTW/AQC-I/88/2022	83	14	14
		May-2023	Global PT Provider PTW/BIOL/103/2023	83	2	2
		April-2023	Green Economy Initiative Pvt ltd 23EM02P1	83	6	6
		April-2023	Green Economy Initiative Pvt Ltd 23EM01P1	83	1	1
		April-2024	Horizon Analytical Laboratory Pvt Ltd.	83	14	14
6	Regional Laboratory Rajkot.	2022	Green Economy Initiative Pvt. Ltd. Panjab.	24	9	9
		2023		24	8	8
		2024		24	12	12
7	Gujarat Environment Management Institute (GEMI) Laboratory, Gandhinagar	2022	Green Economy Initiatives Private Limited Mohali, Punjab	195	44	44
		2023		343	15	15
		2024		343	82	82
Haryana SPCB						
1	HSPCB Laboratory, Hisar	2022	Green Economy Initiatives Private Limited, Zirakpur, Mohali, Punjab	15	8	8
		2023		15	8	8
		2024		15	8	8
2	HSPCB Laboratory, Gurugram	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
3	HSPCB, Laboratory, Faridabad	2022	Green Economy Initiatives Private Limited, Zirakpur, Mohali, Punjab	8	8	8
		2023		8	8	8
		2024		13	13	13
4	HSPCB Laboratory, Panchkula	2022	Green Economy Initiatives Private Limited, Zirakpur, Mohali, Punjab	15	8	8
		2023		17	8	8
		2024		17	12	12
Himachal Pradesh SPCB						
1	Central Laboratory, Parwanoo	2022	Green Economy Initiative Pvt. Ltd. Mohali, Punjab	9	9	7
		2023		9	9	9
		2024		10	10	10
2	Regional Laboratory,Dharamshala	2022	_	_	_	_
		2023	_	_	_	_
		2024	M/S Green Economy Initiatives Private Limited, Mohali	20	20	20
3	Regional Laboratory, Paonta Sahib	2022	M/s Green Economy Initiative Pvt. Ltd., Mohali	--	8	7
		2023		21	17	17
		2024		21	13	Result Awaited
4	Regional Laboratory, Shimla.	2022	-	-	-	-
		2023	Green Economy Initiatives Pvt Ltd.	26	25	25
		2024		26	25	25
5	Regional Laboratory, Sundernagar.	2022	-	-	-	-
		2023	-	-	-	-
		2024	Green Economy Initiatives Private Limited Mohali,	34	29	29
6	Regional Laboratory,UNA	2022	-	-	-	-
		2023	-	-	-	-
		2024	Green Economy Initiatives Private Limited, Mohali	10	10	10

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
Jharkhand SPCB						
1	Biocrat Environmental Services(Biocrat Environmental Lab), Ranchi.	2022	Green Economy Initiatives Pvt. Ltd.	NA	9	9
		2022	Horizon Analytical Lab Pvt. Ltd.	NA	7	7
		2023		1	1	1
		2023		4	3	3
		2023		3	2	2
		2024		8	17	17
		2024		13	17	17
		2024	Global PT Provider Pvt Ltd.	4	1	1
		2024		3	3	3
		2025	Green Economy Initiatives Pvt Ltd	13	12	Pending
		2025	Global PT Provider Pvt Ltd.	8	12	Pending
		2025		4	9	Pending
2	Envirostruct Solutions Pvt. Ltd. Ranchi,	2024	Global PT Provider Pvt Ltd.	112	14	14
		2024	Fare Labs Pvt. Ltd.	112	3	Result awaited
		2024	Horizon Analytical Lab Pvt. Ltd.	112	68	68
3		2022	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
	Gems Project Pvt. Ltd.(Environmental Lab Division), Ranchi	2023	Horizon Analytical Lab Pvt. Ltd.	12	0	12
		2024	Global PT Provider Pvt Ltd.	11	0	11
				18	1	17
4	TSC Lab(A unit of Technology Solutions Consultants LLP), Ranchi	2024	Horizon Analytical Lab Pvt. Ltd.	106	48	45
			Fare Labs Pvt. Ltd.	106	48	45
			Landmark Material Testig and Research Lab Pvt. Ltd	106	48	45
5	Vision Earth Consultancy(OPC) Pvt Ltd Jharkhand	2023	Green Economy Initiatives Pvt Ltd	152	21	18
		2024		152	21	2 19 results awaited
6	Yugantar Bhartati Analytical and Environmental Engg Lab, Ranchi.	2022	Envirocare Labs Pvt. Ltd	119	-	-
		2023	Green Economy Initiatives Pvt Ltd	119	-	-
		2024		205	-	-
7	Sri Sai Enviro Analytica; Laboratories LLP, Dhanbad	2022	Green Economy Initiatives Pvt Ltd	NA	28	26
		2023		NA	10	10
		2024		132	27	27
8	Environmental Laboratories & Engineering Services PVT. LTD, Ranchi.	2022	Green Economy Initiatives Pvt Ltd. Envirocare Labs Pvt Ltd.	335	37	35
		2023		335	11	10
		2024	Aashvi Proficiency Testing & Analytical Services 2. Fare Labs Pvt Ltd. 3. Green Economy Initiatives Pvt. Ltd.	459	36	22 14 results awaited

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
Karnataka SPCB						
1	Central Environmental Laboratory-1, Bengaluru.	2022	M/s Green Economy Initiative Private Limited, Mohali	35	35	35
			M/s SCS ENVIRO SERVICE PVT.LTD,PT Division, ,Jaipur-Rajasthan	14	14	13
		2023	M/s Green Economy Initiative Private Limited, Mohali Punjab	35	35	35
			M/s SCS ENVIRO SERVICE PVT.LTD,PT Division, Jaipur, Rajasthan	49	49	46
			M/s Envirocare Labs Pvt Ltd, Thane, Maharasthra	4	4	4
			Crystal Quality PT Provider , Palanpor, Surat	6	6	6
		2024	M/s Green Econonmy Initiative Private Limited, Mohali, Punjab	43	43	43
			Envirocare Labs Pvt Ltd, Thane, Maharashtra	3	3	3
			Horizon Analytical Laboratory Private Limited	6	6	6
2	Regional Laboratory, Mysuru.	2024	M/s Green Econonmy Initiative Private Limited, Mohali, Punjab	13	Result awaiting	Result awaiting
Kerala SPCB						
1	Central Lab - Ernakulam	2022	1. M/s. Green Economy Initiatives Pvt. Ltd, Mohali,	61	32	30
		2023		61	56	46

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
			Punjab. 2. M/s. Envirocare Labs Pvt. Ltd, Thane Mumbai.			
		2024	1. M/s. Green Economy Initiatives Pvt. Ltd, Mohali, Punjab. 2. M/s. Envirocare Labs Pvt. Ltd, Thane Mumbai. 3. Aashvi Proficiency testing & analytical Service Ahmedabad, Gujarat 4. Fare labs Pvt.Ltd ,Haryana	63	45	35
Madhya Pradesh SPCB						
1	Central Laboratory	2022	GEIL, Mohali	108	20	20
		2023		108	26	25
		2024		108	22	22
2	Regional Lab Indore	2022		121	11	11
		2023		121	9	9
		2024		121	14	14
3	Regional Lab Ujjain	2022		59		
		2023		59		
		2024		59	20	18
4	Regional Lab Sagar	2022	APTA		10	9
		2023	--	-	-	-
		2024	GEIL, Mohali	43	10	3
5	Regional Lab, Satna	2022			3	
		2023			12	12
		2024		65	4	2
6		2022		-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
	Regional Lab, Jabalpur	2023		67	19	14
		2024			18	16
Maharashtra SPCB						
1	Central Laboratory, Navi Mumbai.	2022	M/s. Global PT Providers (P) Ltd. New Delhi	35	13	13
		2023	M/s. Horizon Analytical Laboratory Pvt Ltd, Pune	35	35	35
		2024		35	35	35
2	Regional Laboratory, Nagpur.	2022	Global PT Provider (P) LTD. New Delhi	11	13	13
		2023		4	21	21
		2024		12	16	16
3	Regional Laboratory Nashik	2022	Global PT Provider, New Delhi	10	14	100
		2023	-	-	-	-
		2024	Global PT Provider, New Delhi,	8	18	100
4	Regional Laboratory, Pune.	2022	Global Pt Provider Ltd, New Delhi	11	11	11
		2023	Horizon Analytical Pvt Ltd, Pune	9	9	9
		2023		12	12	12
		2023		3	3	3
		2023		6	6	6
		2023		12	12	12
5	Regional Laboratory, Chhatrapati Sambhajinagar.	2022	Global PT Provider(P) limited, New Delhi	8	8	8
		2023		8	8	8
		2024	-	-	-	-
6	Regional Laboratory Ratnagiri.	2022	Global PT provider	24	24	24
		2023	--	--	--	--

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
		2024	Horizon Analytical Laboratory, Pune	25	25	25
7	Regional Laboratory, Chandrapur.	2022	Global PT Provider Pvt. Ltd. , New Delhi	4	4	4
		2023	-	-	-	-
		2024	Global PT Provider Pvt. Ltd., New Delhi	16	16	16
8	Regional Laboratory, Thane.	2022	Global PT Provider, New Delhi (Water)	15	12	12
				4	4	3
		2023	Envirocare Labs Pvt. Ltd., Thane	2	2	2
		2022	Global PT Provider, New Delhi (Metals)	8	8	8
Manipur SPCB						
1	Not Participated.	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Meghalaya SPCB						
1		2022	Green Economy Initiative Pvt Ltd	7	5	5
			Enviro Care Pvt Ltd	2	2	2
			Global PT Provider Pvt Ltd	13	13	10
				12	12	12
		2023	Green Economy Initiative Pvt Ltd & Global PT Provider Pvt Ltd	7	5	5
				13	13	11
		2024		7	5	5
				18	18	15
Mizoram SPCB						

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
1	Central Laboratory, Aizawl.	2022	-	-	-	-
		2023	-	-	-	-
		2024	M/S Green Economy Initiative Pvt Ltd, Punjab	13	13	12
Nagaland SPCB						
1	Not Participated.	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Odisha SPCB						
1	Central Laboratory, Odisha	2022	Green Economy Initiatives Private Limited, Mohali Punjab M/s. SCS Enviro Services Pvt. Ltd. Jaipur Rajasthan	57	48	48
		2023	Green Economy Initiatives Private Limited, Mohali Punjab M/s. SCS Enviro Services Pvt. Ltd. Jaipur Rajasthan	42	42	42
		2024	Green Economy Initiatives Private Limited, Mohali, Punjab M/S. SCS Enviro Services Pvt. Ltd. Jaipur, Rajasthan	41	40	40
Punjab SPCB						
1	Head Office Water Lab	2022	-	-	-	-
		2023	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
		2024	Global PT Provider Pvt Ltd., Delhi	7	7	7
2	Zonal Lab, Jalandhar	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Rajasthan SPCB						
1	Central laboratory, Jaipur.	2022	M/s Green Economy Initiatives Pvt. Ltd, Mohali, Punjab	46	46	46
		2023		265	68	68
		2024			86	72
2	Regional Laboratory, Alwar.	2022	-	-	-	-
		2023	-	-	-	-
		2024	SCS Enviro Services Private Limited, Jaipur	58	21	21
3	Regional Laboratory, Bhiwadi.	2022	M/s Green Economy Initiatives Pvt. Ltd, Mohali, Punjab	11	11	8
		2023			3	3
		2024	-	-	-	-
4	Regional Laboratory, Bharatpur.	2022	-	-	-	-
		2023	-	-	-	-
		2024	Fare Labs Pvt. Ltd, Gurugram 1Haryana	64	5	3
			SCS Enviro Services Private Limited Jaipur-		11	11
5	Regional laboratory, Chittorgarh.	2022	-	-	-	-
		2023	-	-	-	-
		2024	SCS Enviro Services Private Limited, Jaipur	58	14	14
					8	8
			M/s Green Economy Initiatives Pvt. Ltd, Mohali, Punjab		4	4
6		2022	-	-	-	-
		2023	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
	Regional laboratory, Bhilwara.	2024	SCS Enviro Services Private Limited, Jaipur	106	44	44
			Fare Labs Pvt. Ltd, Gurugram, Haryana		7	7
7	Regional Laboratory, Bikaner.	2022	-	-	-	-
		2023	-	-	-	-
		2024	M/s Green Economy Initiatives Pvt. Ltd, Mohali, (Punjab)	55	41	19
8	Regional Laboratory, Kota.	2022	-	-	-	-
		2023	SCS Enviro Services Private Limited, Jaipur	106	22	22
		2024	M/s Green Economy Initiatives Pvt. Ltd, Mohali, Punjab		3	3
			SCS Enviro Services Private Limited, Jaipur		6	6
9	Regional laboratory, Jodhpur.	2022	-	-	-	-
		2023	-	-	-	-
		2024	Fare Labs Pvt. Ltd, Gurugram, Haryana	91	18	18
10	Regional laboratory, Pali.	2022	-	-	-	-
		2023	-	-	-	-
		2024	SCS Enviro Services Private Limited, Jaipur	65	10	10
11	Regional Laboratory, Kishangarh.	2022	-	-	-	-
		2023	-	-	-	-
		2024	M/s Green Economy Initiatives Pvt. Ltd, Mohali, Punjab	117	67	66
			SCS Enviro Services Private Limited, Jaipur		18	18
12	Regional Laboratory, Sikar.	2022	-	-	-	-
		2023	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
		2024	M/s Green Economy Initiatives Pvt. Ltd, Mohali, (Punjab)	126	15	15
13	Regional Laboratory, Udaipur.	2022	-	-	-	-
		2023	M/s Green Economy Initiatives Pvt. Ltd, Mohali, (Punjab)	134	4	4
			SCS Enviro Services Private Limited, Jaipur		69	69
		2024	M/s Green Economy Initiatives Pvt. Ltd, Mohali, (Punjab)		16	Results Awaited
			SCS Enviro Services Private Limited, Jaipur		27	27
Sikkim SPCB						
1	State Air and Water Laboratory, Gangtok	2022	0	0	0	0
		2023	0	0	0	0
		2024	Green Economy Initiatives Pvt. Ltd.	20	20	20
Tamil Nadu SPCB						
1	Advanced Environmental Laboratory, Chennai	2022	M/s. Horizon Analytical Laboratory Pvt. Ltd., Pune	114	13	13
		2023	M/s. Global PT Provider Pvt. Ltd., New Delhi	114	13	13
				114	11	11
		2024	-	-	-	-
2	Advanced Environmental Laboratory, Coimbatore.	2022	-	-	-	-
		2023	M/s. Green Economy Initiatives (P) Ltd., Mohali, Punjab	69	20	20
		2024		69	22	22
3	Advanced Environmental Laboratory, Salem.	2022	M/s. Horizon Analytical Laboratory Pvt. Ltd., Pune	83	27	27
		2023		83	22	22
		2024	-	-	-	-
4		2022	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
	Advanced Environmental Laboratory, Tirunelveli.	2023	-	-	-	-
		2024	M/s. Green Economy Initiatives (P) Ltd., Mohali, Punjab.	119	21	21
5	Advanced Environmental Laboratory, Trichy.	2022	-	-	-	-
		2023	-	-	-	-
		2024	M/s. Green Economy Initiatives (P) Ltd., Mohali, Punjab	119	35	35
6	Advanced Environmental Laboratory, Vellore.	2022	-	-	-	-
		2023	-	-	-	-
		2024	M/s. Green Economy Initiatives (P) Ltd., Mohali, Punjab	76	21	19 2-Result awaited
Telangana SPCB						
1	Central Laboratory, Hyderabad.	2022	M/s.Green Economy Initiatives Pvt. Ltd.	98	21	21
		2023		98	29	29
		2024		98	15	8 7-Result awaited
Tripura SPCB						
1	Not Participated.	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Uttarakhand SPCB						
1		2022	Green Economy Initiatives Pvt. Ltd., Mohali	22	20	20
		2023	-	-	-	-

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
		2024	CSIR NPL	22	9	Results awaited
Uttar Pradesh SPCB						
1	Central Laboratory, Lucknow.	2022	Green Economy Initiatives Pvt Ltd, Mohali (Chemical) Envirocare Lab Pvt Ltd, Pune (Biological)	61	51	49
		2023		61	56	52
		2024		61	56	55
2	Regional Laboratory, Raebareli.	2022	SCS Enviro Serviced Pvt Ltd, Jaipur, Rajasthan	43	9	7
		2023		43	14	10
		2024	CSIR National Physical Laboratory, New Delhi	43	10	RA
3	Regional Office, Bijnor.	2022	-	-	-	-
		2023	Green Economy Initiatives Pvt Ltd, Mohali (Chemical)	13	8	5

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
		2024	Global Pt Provider Pvt. Ltd., New Delhi	13	13	13
4	Regional Office, Moradabad	2022	Green Economy Initiatives Pvt Ltd, Mohali (Chemical)	13	13	12
		2023		13	13	12
		2024		-	-	-
5	Regional Office, Ghaziabad.	2022	SCS Enviro Services Private Limited & Global Pt Provider	13	13	13
		2023	-	-	-	-
		2024	SCS Enviro Services Private Limited & Green Economy Initiatives Pvt Ltd, Mohali (Chemical), Punjab	13	13	13
6	Regional Laboratory, Bulandshahar.	2022	Green Economy Initiatives Pvt Ltd, Mohali (Wastewater) SCS Enviro Pvt. Ltd. , Rajasthan (Water)	19	13	11
		2023	-	-	-	-
		2024	Green Economy Initiatives Pvt Ltd, Mohali (Water And Wastewater)	19	12	11
West Bengal SPCB						
1	Central Laboratory, Kolkata.	2022	Global Lab Solutions, Mayur Vihar, Delhi		3	3
		2023	1. Green Economy Initiative Pvt.Ltd. Punjab	50	50	50
			2. Global Lab Solutions, Delhi	3	3	3
		2024	Green Economy Initiative Pvt. Ltd.	20	20	20

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
			Punjab			
2	Regional Laboratory, 24-Parganas (N).	2022	1. Green Economy Initiative Pvt.Ltd., Punjab	-	-	-
		2023		39	51	51
		2024		39	5	4
		2022	2. Global Lab Solutions, Delhi	2	4	4
		2023		2	4	4
		2024		2	4	3
Andaman & Nicobar PCC						
1	Not Participated	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Chandigarh PCC						
1	Chandigarh Pollution Control Committee – Laboratory, Paryavaran Bhawan, Madhya Marg, Sec- 19 B, Chandigarh	2022	-	-	-	-
		2023	-	-	-	
		2024	Green Economy Initiatives Pvt. Ltd	30	9	9
Dadra, Nagar Haveli, Daman and Diu PCC						
1	Not Participated	2022	-	-	-	-
		2023	-	-	-	
		2024	-	-	-	-
Delhi PCC						
1	Not Participated	2022	-	-	-	-
		2023	-	-	-	-
		2024	-	-	-	-
Jammu and Kashmir PCC						
1	Not Participated	2022	-	-	-	-
		2023	-	-	-	

S. No.	Name of Laboratory	Year of PT participation	PT Sample Provider (Name and Address)	Number of Parameters in Accreditation Scope	Number of Parameters for which Laboratory participated in PT exercise	Number of Parameter with Satisfactory Results
		2024	-	-	-	-
Ladakh PCC						
1	Not Participated	2022	-	-	-	-
		2023	-	-	-	
		2024	-	-	-	-
Lakshadweep PCC						
1	Not Participated	2022	-	-	-	-
		2023	-	-	-	
		2024	-	-	-	-
Puducherry PCC						
1	Environmental Analytical Laboratory, Marie Oulgaret, Puducherry.	2022	Green Economy Initiatives Private Limited, Mohali, Punjab	132	4	4
			FARE Labs Pvt. Ltd., Gurgaon-Haryana		6	6
		2023	Green Economy Initiatives Private Limited, Mohali, Punjab	131	10	10
		2024		131	13	13

Note: '-' means Not Participated.